

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31450/2026	KESHAB JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 0 //	
2	D-BLAPL/31451/2026	KUMA @ KUMAR MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /300 /2026 0 //	
3	D-BLAPL/31452/2026	KALANDI SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 0 //	
4	D-BLAPL/31455/2026	SK. MOJAFAR @ PATI VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	TIHIDI /197 /2025 0 //	
5	D-BLAPL/31457/2026	SOMANATH MEKAP VS UNION OF INDIA	PRANAYA KUMAR DASH VS	NCB BHUBANESWAR /2 /2025 0 //	
6	D-BLAPL/31467/2026	PRASANT BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /342 /2026 0 //	
7	D-BLAPL/31468/2026	BISWAJIT BEPARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /342 /2026 0 //	
8	D-BLAPL/31471/2026	S.SHYAM SUNDAR VS STATE OF ODISHA	SAIBRATA RATH VS	RAYAGADA TOWN /184 /2026 0 //	
9	D-BLAPL/31472/2026	SOUMYA RANJAN PRADHAN @ LUCKY @ MANISA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /12 /2026 0 //	
10	D-BLAPL/31473/2026	BIPIN NAHAK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KABISURYANAGAR /436 /2025 0 //	
11	D-BLAPL/31477/2026	SUDARSAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PARJANG /383 /2026 0 //	

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12	D-BLAPL/31481/2026	SHISHIR KUMAR DASH VS STATE OF ODISHA(VIG.)	GOPAL KRISHNA NAYAK VS	VIGILANCE PS (BERHAMPUR) /11 /2026 () //	
13	D-BLAPL/31482/2026	SUKANTA PRADHAN@RANJAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// () //	AOR20220001639C202600024
14	D-BLAPL/31484/2026	KUNA @ BIJAY DAS VS STATE OF ODISHA	HARIPAD MOHANTY VS	ERASAMA /132 /2026 () //	
15	D-BLAPL/31487/2026	BISWARANJAN SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PAHALA /257 /2026 () //	
16	D-BLAPL/31489/2026	SAMARPIT SINGH VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	JANKIA P.S. /597 /2026 () //	
17	D-BLAPL/31494/2026	DAYANIDHI DALEI@DAYA VS STATE OF ODISHA	DEBASIS SAHOO VS	DAITARI /114 /2026 () //	AOR20220003390C202600061
18	D-BLAPL/31495/2026	ANKIT GHOSH VS STATE OF ODISHA	BISWARANJAN DALAI VS	ORIENT /208 /2026 () //	AOR20220003722C202600191
19	D-BLAPL/31496/2026	UDAY PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	CHATRAPUR /158 /2001 () //	AOR20220001207C202600074
20	D-BLAPL/31497/2026	PRAFULLA MALIK@PAPU@PRAFULLA MALLICK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHADRAK RURAL /461 /2026 () //	AOD20250000009C202600124
21	D-BLAPL/31498/2026	ASHIRBAD PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	BANAPUR P.S. /54 /2023 () //	
22	D-BLAPL/31499/2026	MANOJ PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BERHAMPUR SADAR /330 /2025 () //	AOR20220001207C202600075
23	D-BLAPL/31500/2026	NIKHIL RAY	JULU KHANSAMA	PLANTSITE /139 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31501/2026	GUNANIDHI GHUSI	JULU KHANSAMA	PLANTSITE /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31505/2026	ANWARI BEGUM	DR. SUSANT KUMAR KANUNGO	TIRTOL /411 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31519/2026	ULLAS ROUT	PRANAB KUMAR SAMANTRAY	BALIAPANDA /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31520/2026	SANTOSH KUMAR SAHA	LAXMIKANTA BEHERA	BADAGODA P.S. /485 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31524/2026	BHUPATI BHUSAN MAHAKUD @ PAPUN	AMITAV TRIPATHY	MANAMUNDA /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31525/2026	AMIT KUMAR KASYAP	AMITAV TRIPATHY	GHANTAPADA /201 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31526/2026	VINAY SINGH	AMITAV TRIPATHY	GHANTAPADA /201 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31529/2026	RAJ KUMAR JAISWAL	AMITAV TRIPATHY	GHANTAPADA /201 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31530/2026	PRAMOD BEHERA	MANAS KUMAR CHAND	TANGI (KHURDA) /511 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31531/2026	TIKI @ BHAKTA CHARAN BEHERA	MANAS KUMAR CHAND	BANAPUR P.S. /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31536/2026	SANYASI KANHAR	JUGALA KISHORE PANDA	KANTAMAL /45 /2026	
		VS	VS	()	

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35	D-BLAPL/31538/2026	STATE OF ODISHA KISHAN @ PRUTHIRAJ KHATUA @ PRITHWIRAJ KHATUA VS	ADARSH JENA VS	// MANCHESWAR P.S. /710 /2026 ()	
36	D-BLAPL/31539/2026	STATE OF ODISHA PULAK KUMAR SWAIN VS	DEEPAK KU SAHOO VS	// / /0 ()	
37	D-BLAPL/31540/2026	STATE OF ODISHA HAPPI @ RAJENDRA KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// KENDRAPARA /233 /2026 ()	
38	D-BLAPL/31541/2026	STATE OF ODISHA BADRI SURENDRA PATRA @ B.SURENDRA PATRA VS	JUGALA KISHORE PANDA VS	// / /0 ()	
39	D-BLAPL/31542/2026	STATE OF ODISHA TUKUNA PADHI VS	SUSMITA PATTNAIK VS	// GARBANDHA /63 /2026 ()	
40	D-BLAPL/31543/2026	STATE OF ODISHA RAJESH SWAIN VS	SITIKANT MISHRA VS	// ANGUL TOWN /792 /2026 ()	
41	D-BLAPL/31547/2026	STATE OF ODISHA PAPU MALIK VS	BISWAJIT TRIPATHY VS	// NILGIRI /520 /2025 ()	
42	D-BLAPL/31548/2026	STATE OF ODISHA NARENDRA SETHI VS	PRAMOD KUMAR JENA VS	// BALASORE SADAR /311 /2026 ()	
43	D-BLAPL/31550/2026	STATE OF ODISHA RAJESH MOHAPATRA @ RAJESH CH. MOHAPATRA VS	BIKRAM CHANDRA GHADAI VS	// GOPALPUR /116 /2025 ()	
44	D-BLAPL/31551/2026	STATE OF ODISHA JOSEPH EKKA VS	BHABANI SHANKAR DASPARIDA VS	// KUTRA /42 /2026 ()	
45	D-BLAPL/31554/2026	STATE OF ODISHA SUBHAM KOKATE VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	// NISCHINTAKOILI /119 /2026 () //	

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46	D-BLAPL/31556/2026	SUBHAM KOKATE VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	NEMALO /46 /2026 () //	
47	D-BLAPL/31562/2026	BIKASH NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	Maitri Vihar PS /439 /2024 () //	
48	D-BLAPL/31566/2026	MD. NURISH VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /181 /2026 () //	AOR20220003722C202600192
49	D-BLAPL/31567/2026	RAKESH PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BOLANGIR SADAR /291 /2025 () //	AOR20220004214C202600005
50	D-BLAPL/31572/2026	JADUNATH SAHU VS STATE OF ODISHA	USHARANI PATI VS	// 0 () //	
51	D-BLAPL/31574/2026	SUMIT BAG VS STATE OF ODISHA	BINI MISHRA VS	AGALPUR /111 /2026 () //	
52	D-BLAPL/31575/2026	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /127 /2025 () //	
53	D-BLAPL/31578/2026	SITARAM DHANWAR @ RAM DHANWAR VS STATE OF ODISHA	UMAKANTA BARIK VS	BIRMITRAPUR /177 /2024 () //	
54	D-BLAPL/31579/2026	ABINASH SARAF VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 () //	
55	D-BLAPL/31582/2026	PRAKASH KUMAR ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /795 /2026 () //	
56	D-BLAPL/31585/2026	PRADEEP KUMAR SAHU @ PRADEEP KU. SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /206 /2020 () //	
57	D-BLAPL/31600/2026	K.VENKAT @ VENKET	SOMANATH MITRA	// 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/31602/2026	RAMESH KUMAR MOHANTY @ MANGULI	BIKRAM KESHARI RAJ	BHANTANAGAR /909 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/31604/2026	KISHAN KUMAR NAYAK	SUSHANTA KUMAR SAMANTARAY	BALIANTA P.S. /439 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/31607/2026	RAJA ROHIDAS	SOUMYA RANJAN DAS	BRAJARAJNAGAR /255 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/31610/2026	JUGENDRA KUANR @ JUGIN	BIKASH CHANDRA PARIJA	KANTABANJI /232 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/31613/2026	SUVENDU KUMAR SWAIN	ARIJEET MISHRA	RAJKANIKI /628 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31618/2026	BANITA SAHU	SAROJ KUMAR PADHY	TARBHA /237 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31621/2026	RAKESH SINDHI	NILAMADHAB SARKAR	JHARSUGUDA /646 /2025	AOD20240000388C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31622/2026	DEEPAK BHARASAGAR	BIBHUTI BHUSAN KUMBHAR	BIRMAHARAJPUR /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/31623/2026	IRFAN KHAN	DIBYA JYOTI SAHOO	//	AOD20240000587C202600191
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/31626/2026	JHADIA MAHARANA	PURNA CHANDRA DAS	PURUSHOTTAMPUR /314 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/31627/2026	TULASI NAYAK	SITIKANT MISHRA	//	
		VS	VS	()	

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69	D-BLAPL/31628/2026	STATE OF ODISHA SARAT BAGHAR VS	SITIKANT MISHRA VS	// / /0 ()	
70	D-BLAPL/31629/2026	STATE OF ODISHA ABHAYA RANJAN ROUT VS	TARINI PANIGRAHI VS	// B.SINGHPUR /186 /2025 ()	AOR20220000151C202600026
71	D-BLAPL/31630/2026	STATE OF ODISHA MEGHANADA PANDA VS	JAYADEBA BEHERA VS	// GANIA /145 /2026 ()	AOD20240000366C202600167
72	D-BLAPL/31631/2026	STATE OF ODISHA SHIBA SANKAR DANSENA VS	PRASANTA KUMAR ROUTRAY VS	// BHATILI /72 /2026 ()	AOD20240000391C202600079
73	D-BLAPL/31634/2026	STATE OF ODISHA RAMJAN KHAN VS	PRASANTA KUMAR NANDA VS	// CHITRAKONDA /54 /2021 ()	
74	D-BLAPL/31640/2026	STATE OF ODISHA LIGA SHILA VS	CHANDAN SAMANTARAY VS	// PATTAPUR (DIGAPAHANDI) /287 /2024 ()	
75	D-BLAPL/31645/2026	STATE OF ODISHA MITHUN SWAIN VS	SUDHANSU SEKHAR DASH VS	// SPL.TASK FORCE /6 /2026 ()	
76	D-BLAPL/31647/2026	STATE OF ODISHA PRAKASH KUMAR BARIK VS	AMULYA KUMAR SAHOO VS	// / /0 ()	
77	D-BLAPL/31649/2026	STATE OF ODISHA PANKAJ KUMAR PASWAN VS	DEVASHIS PANDA VS	// AINTHAPALI /5 /2025 ()	
78	D-BLAPL/31653/2026	STATE OF ODISHA MANORANJAN PATRA @ KANHA @ KANHU VS	JITENDRA SAMANTARAY VS	// RAIKIA /226 /2025 ()	
79	D-BLAPL/31655/2026	STATE OF ODISHA SANTOSH KUMAR MALIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// / / () //	AOR20220003722C202600195

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80	D-BLAPL/31658/2026	PRADEEP KUMAR MALIK ALIAS GUTULI VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	// 0 //	AOR20220003722C202600193
81	D-BLAPL/31659/2026	ABINASH ROUT ALIAS GULA VS STATE OF ODISHA	BISWARANJAN DALAI VS VS	// 0 //	AOR20220003722C202600194
82	D-CMAPL/48321/2026	SAI KAMALI PRUSTY VS SRIDHAR BISWAL	MOHAMMED RIAZ VS VS	// 0 //	
83	D-CMAPL/48405/2026	CHINTAMANI DEVI VS NIMAI CHARAN MOHANTY	MANORANJAN MISHRA VS VS	// 0 //	
84	D-CMAPL/48519/2026	RABINDRANATH MOHANTY VS MEMBER COOPERATIVE TRIBUNAL, ODISHA, BHUBANESWAR	SUJATA JENA (SR. ADV.) VS VS	// 0 //	
85	D-CMP/48342/2026	BHARAT CHANDRA JENA VS SARAT CHANDRA JENA	RANJIT MOHANTY VS VS	// 0 //	
86	D-CMP/48365/2026	KAMALAKANTA GHADIA VS BAJU GHADIA	MAHESWAR MOHANTY VS VS	// 0 //	
87	D-CMP/48385/2026	PRASANNAJEET CHAKRABARTY VS ASHOK KUMAR CHAKRABARTY	SOUGAT DASH VS VS	// 0 //	AOD20250000298C202600008
88	D-CMP/48387/2026	NITYANANDA BEHERA VS PABITRA PRADHAN	TUSAR KUMAR MISHRA VS VS	// 0 //	
89	D-CMP/48474/2026	COMMISSIONER CUM SECRETARY OF RURAL DEVELOPMENT VS JITENDRA BISWAL	ADOMENT DEB VS VS	// 0 //	LOD20240000194C202600359
90	D-CMP/48481/2026	UPENDRA BANUA VS KRUTIBAS CH. GIRI	PRAFULLA CHANDRA ACHARYA VS VS	// 0 //	
91	D-CMP/48512/2026	KUNILATA SAHOO	BHAWANI SANKAR PANIGRAHI	//	

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		VS	VS	0	
		DROUPADI SAHOO		//	
92	D-CMP/48546/2026	REBAKANTA SAHU	AJODHYA RANJAN DASH	//	
		VS	VS	0	
		PARIKSHIT SAHU		//	
93	D-CMP/48561/2026	AMARESH SARKAR	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		CUTTACK DURGABARI SAMITY, CUTTACK		//	
94	D-CMP/48588/2026	SANJAY SHAH	SATYA PRAKASH SATPATHY	//	
		VS	VS	0	
		ANTARYAMI NAYAK		//	
95	D-CONTC/48317/2026	AKSHAYA KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
96	D-CONTC/48320/2026	AKSHAYA KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
97	D-CONTC/48324/2026	BISWAMBAR MUKHI	ADV.	//	
		VS	VS	0	
		ARINDAM DAKUA, I.A.S		//	
98	D-CONTC/48329/2026	NIRANJAN NAIK	ADV	//	AOR20220001535C202600325
		VS	VS	0	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//	
99	D-CONTC/48334/2026	JITENDRA SAHOO	ADV.	//	
		VS	VS	0	
		MANASWINI MOHANTY, INSPECTOR-IN-CHARGE, TUMUSINGA POLICE STATION, DHENKANAL			
100	D-CONTC/48343/2026	AMARESH CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
		DR. KRUSHNA CHANDRA MOHAPATRA, CHAIRMAN, KALINGA NAGAR DEVELOPMENT AUTHORITY, KHURDA			
101	D-CONTC/48345/2026	MADHUSUDAN SETHY	ADV.	//	
		VS	VS	0	
		UMAKANTA PARIDA, OAS, CHAIRMAN, REGULATED MARKET COMMITTEE, CHAMPUA		//	
102	D-CONTC/48367/2026	BANSIDHAR SIKHA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/48375/2026	SANJAYA KUMAR SINGH, COMM. CUM SECRETARY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT., KHURDA PRADIP KUMAR RAY VS	ADV. VS	// 0	
104	D-CONTC/48376/2026	D.K.MOHAPATRA, MEMBER, STATE CONSUMER DISPUTES REDRESSAL COMM., BIDANASI// PRADEEPTA KUMAR PATEL VS	ADV. VS	// 0	
105	D-CONTC/48391/2026	DR.N.THIRUMALA NAIK, I.A.S PRAVATA KUMAR BARIK VS	ADV. VS	// 0	
106	D-CONTC/48394/2026	CHANCHAL RANA,COMMISSIONER, BMC, KHURDA SANKAR SAHOO VS	ADV. VS	// 0	
107	D-CONTC/48397/2026	CHANCHAL RANA,COMMISSIONER, BMC, KHURDA RAMAKANTA NAYAK VS	ADV. VS	// 0	
108	D-CONTC/48402/2026	CHANCHAL RANA, COMMISSIONER, BMC, KHURDA RANENDRA PRATAP MANGARAJ VS	Atul Tripathy VS	// 0	AOD20240000618C202600256
109	D-CONTC/48404/2026	ARABINDA KUMAR PADHEE, IAS NUAKAR SETH VS	Atul Tripathy VS	// 0	AOD20240000618C202600257
110	D-CONTC/48406/2026	SUBHA SARMA, IAS PRABHAT KUMAR NAYAK VS	Atul Tripathy VS	// 0	AOD20240000618C202600258
111	D-CONTC/48409/2026	ARABINDA KUMAR PADHEE, IAS SANTOSH KUMAR MOHANTY VS	SITIKANT MISHRA VS	// 0	
112	D-CONTC/48418/2026	D.PRASANTH KUMAR REDDY, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, KHURDA PRASANNA KUMAR SAHOO VS	ADV. VS	// 0	
113	D-CONTC/48430/2026	SUSANTA KUMAR NATH, D.G OF POLICE CUM I.G., ODISHA BISWANATH BEHERA VS SUBHA SARMA, IAS	Swapnil Roy VS	// 0 0	AOR20220001600C202600324

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114	D-CONTC/48431/2026	SURENDRA NATH NAHAK VS SUBHA SARMA, IAS	Swapnil Roy VS	// 0 //	AOR20220001600C202600325
115	D-CONTC/48444/2026	SUBASH CHANDRA DAS VS AMBAR KUMAR KAR, COLLECTOR, JAJPUR	JAGAJIBAN PRADHAN VS	// 0 //	
116	D-CONTC/48460/2026	APARTI SETHI VS SACHIN RAMCHANDRA JADHAV, I.A.S.	MADHUMITA PANDA VS	// 0 //	
117	D-CONTC/48480/2026	BASANTA KUMAR NAYAK VS HEMANTA SHARMA, SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //	AOR20220001600C202600323
118	D-CONTC/48483/2026	RAMESH KUMAR PATEL VS NISHIKANT TETE, EXECUTIVE OFFICER, JHARSUGUDA MUNICIPALITY, JHARSUGUDA	ADV. VS	// 0 //	
119	D-CONTC/48485/2026	DR. RAMANATH MAHAPATRO VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
120	D-CONTC/48499/2026	PRASANNA KUMAR SAHOO VS VINIT AGRAWAL, SUPERINTENDENT OF POLICE, RURAL KATAKA	ADV. VS	// 0 //	AOR20220001600C202600322
121	D-CONTC/48502/2026	DHARMENDRA KUMAR DANDASENA VS MADHUSUDAN DAS, COLLECTOR CUM DIST MAGISTRATE, NUAPADA	ADV. VS	// 0 //	
122	D-CONTC/48529/2026	MD ABDUL TALEB ALIKHAN VS SOURAV CHAKRABARTI, EXECUTIVE OFFICER BHADRAK MUNICIPALITY, BHADRAK	ADV. VS	// 0 //	
123	D-CONTC/48540/2026	BANKIM CHANDRA SAGAR VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //	AOR20220001600C202600323
124	D-CONTC/48553/2026	RAGHUNATH ROUT VS SUBHA SARMA, IAS	Swapnil Roy VS	// 0 //	
125	D-CONTC/48555/2026	MAHENDRA KUMAR BISWAL	Swapnil Roy	//	

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126	D-CONTC/48557/2026	VS SUBHA SARMA, IAS BRAJA KISHOR PANI	VS Swapnil Roy	0 // //	AOR20220001600C202600326
127	D-CONTC/48598/2026	VS SUBHA SARMA, IAS MANORAMA NAYAK	VS JNANESH MOHANTY	0 // //	
128	D-CONTC/48601/2026	VS ASWATHY S., I.A.S CHANDAN KUMAR KAR	VS JNANESH MOHANTY	0 // //	
129	D-CRLA/31552/2026	VS ABHI @ ABHAYA KUMAR DAS	VS KASHINATH PATTANAIK	0 // CHoudwar /117 /2025	
130	D-CRLA/31565/2026	VS STATE OF ODISHA TOFAN SAHU	VS PANCHANAN PANIGRAHI	0 // BAGDIA /210 /2026	AOD20250000009C202600125
131	D-CRLA/31598/2026	VS M.SURYANARAYANA@MEKA SURYANARAYANA	VS AMIT PRASAD BOSE	0 // RAYAGADA TOWN /66 /2011	
132	D-CRLMC/31446/2026 CRLMC/3786/2026	VS SHANKAR@ KISHAN MOHARANA	VS SOUMYAJYOTI BISWAL	0 // LALBAG /365 /2026	
133	D-CRLMC/31453/2026	VS STATE OF ODISHA PRABIR MALLICK @ PRABIR KUMAR MALIK	VS ARIJEET MISHRA	0 // EXECUTIVE MAGISTRATE,CUTTACK(Cuttack) CRMC/0001333/2026 AUL /108 /2020	
134	D-CRLMC/31458/2026	VS STATE OF ODISHA SUMANTA DIHUDI	VS SWAGAT KUMAR SAHU	0 // //	AOR20220004593C202600046
135	D-CRLMC/31461/2026	VS STATE OF ODISHA PRABHAT ROUT	VS RADHARAMAN DAS NAYAK	0 // DHARMASALA /459 /2024	
136	D-CRLMC/31475/2026	VS STATE OF ODISHA LAXMAN PRADHAN@PINTU	VS SUBASH CHANDRA RATH	0 // //	
		VS	VS	0	

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137	D-CRLMC/31486/2026	SUNITA ROUT@PRADHAN SIBANANDA SENDHA VS STATE OF ODISHA	SIDHARTHA DAS VS	// LAHUNIPADA /100 /2026 ()	
138	D-CRLMC/31488/2026	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// MAHILA P.S. BUXIBAZAR /26 /2022 ()	
139	D-CRLMC/31490/2026	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// MAHILA P.S. BUXIBAZAR /26 /2022 ()	
140	D-CRLMC/31491/2026 CRLMC/3784/2026	RASID SA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000035/2026	AOR20220001606C202600013
141	D-CRLMC/31492/2026	RAMA KRUSHNA JAMADAR VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600309
142	D-CRLMC/31508/2026	BIDESHI BISWAL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// KHALLIKOTE /923 /2024 ()	
143	D-CRLMC/31512/2026	BRAHMANANDA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN MOHANTY VS	// TIGIRIA /89 /2005 ()	
144	D-CRLMC/31532/2026	JATINDRA PATEL@JATINDRA KUMAR PATEL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// LAXMIJORE /30 /2026 ()	
145	D-CRLMC/31555/2026	SUMITRA PADHI VS STATE OF ODISHA	ABHILASH MISHRA VS	// / /0 ()	
146	D-CRLMC/31561/2026	DIBYA PRASAD SINGH @ DIPU VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	// NALCO /135 /2021 ()	
147	D-CRLMC/31563/2026	DIBYA PRASAD SINGH @ DIPU VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	// ANGUL TOWN /482 /2021 ()	

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148	D-CRLMC/31569/2026	SATYABRATA SAHOO @ SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS //	/ /0 () //	
149	D-CRLMC/31571/2026	DUTTATREYA SAMANTARAY VS STATE OF ODISHA	SURENDRA MOHANTY VS //	MAHILA PS,SEC-3,ROURKELA /19 /2026 () //	AOR20220001301C202600031
150	D-CRLMC/31573/2026	KUNA CHARAN PRADHAN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS //	KHURDA MODEL /509 /2023 () //	
151	D-CRLMC/31577/2026	JYOSTHNA MAYEE JENA VS HIRAMANI JENA	PRANAB RANJAN CHHATOI VS //	/ /0 () //	
152	D-CRLMC/31581/2026	DR. PARSURAM SAHU VS STATE OF ODISHA(VIG.)	NIRANJAN PANDA VS //	BALASORE VIGILANCE /37 /1998 () //	
153	D-CRLMC/31583/2026	RAHUL MAHAJAN VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS //	MALGODOWN /168 /2025 () //	
154	D-CRLMC/31592/2026	SARAT TAREI @ SARAT TARIE VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS //	KHALLIKOTE /104 /2022 () //	
155	D-CRLMC/31597/2026	SUSANTA KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS //	/ /0 () //	
156	D-CRLMC/31599/2026	SWARNALATA SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS //	PATTAMUNDAI /122 /2015 () //	
157	D-CRLMC/31608/2026	DEBASIS MALLICK VS STATE OF ODISHA	KIRTAN DANG VS //	NIALI /255 /2021 () //	
158	D-CRLMC/31614/2026	BALARAM PRADHAN VS STATE OF ODISHA	ANSHUMAN PANDA VS //	POLASARA PS /760 /2025 () //	
159	D-CRLMC/31617/2026	SUBRAT KUMAR BEHERA	MANORANJAN MUDULI	BARAMBA /346 /2022	AOD20240000388C202600039

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160	D-CRLMC/31656/2026	VS STATE OF ODISHA RAMA BHUJABAL	VS SAROJ KUMAR DASH	0 // NIRAKARPUR /103 /2025	
161	D-CRLMC/31661/2026	VS STATE OF ODISHA BENUDHAR PRADHAN	VS DEVASHIS PANDA	0 // FATEGARH /358 /2025	
162	D-CRLMP/31463/2026	VS STATE OF ODISHA PADMA LOCHAN MAJHI	VS SURENDRA PRASAD BARIK	0 // / /0	
163	D-CRLMP/31479/2026	VS STATE OF ODISHA PRATIMA SAHU	VS JANMEJAYA KATIKIA	0 // / /0	
164	D-CRLMP/31546/2026	VS STATE OF ODISHA PRAMOD KUMAR SWAIN	VS SIDHARTHA MISHRA	0 // / /0	
165	D-CRLMP/31586/2026	VS STATE OF ODISHA PRADIPTA KUMAR SINGH	VS SURYAKANTA JENA	0 // / /0	
166	D-CRLMP/31590/2026	VS STATE OF ODISHA KISHORE CHANDRA NAIK	VS BISWA PRAKASH DHAL	0 // / /0	
167	D-CRLMP/31596/2026	VS STATE OF ODISHA VICTIM	VS ALOK KUMAR MOHAPATRA	0 // / /0	
168	D-CRLMP/31619/2026	VS STATE OF ODISHA DEEPAK KUMAR MOHANTY	VS RAKESH KUMAR SARANGI	0 // / /	AOR20240001079C202600025
169	D-CRLMP/31620/2026	VS STATE OF ODISHA UMAKANT MOHANTY	VS HIMANSHU SEKHAR PANDA	0 // / /0	
170	D-CRLMP/31644/2026	VS STATE OF ODISHA BIKRAM PATRA	VS SK. ZAFARULLA	0 // / /0	

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171	D-CRLMP/31651/2026	RAKHI RANI SAHOO ANNAPURNA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// / /0 0 //	
172	D-CRLMP/31654/2026	PINAKEE MISHRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	/ /0 0 //	
173	D-CRLMP/31660/2026	MAGUNI SAMAL VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	/ /0 0 //	
174	D-CRLREV/31444/2026	ANIL KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ / 0 //	AOR20220001299C202600080
175	D-CRLREV/31464/2026	PRAMUKHA BISHI VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	SAMBALPUR VIGILANCE /83 /2017 0 //	
176	D-CRLREV/31466/2026	SOUMYA RANJAN RAM VS SUJATA SINGH	PRANAYA SWAIN VS	/ / 0 //	AOD20250001270C202600015
177	D-CRLREV/31513/2026	HRUSHI MEHER @ HRUSHIKESH MEHER VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA SADAR /218 /2017 0 //	
178	D-CRLREV/31515/2026	BANTI AGRAWAL@BANTI KUMAR AGRAWAL VS BALBEER SINGH BAINS	MANOJ KUMAR PANDA VS	/ /0 0 //	
179	D-CRLREV/31533/2026	MADHUSUDAN ROUT VS SECOND ADDL. DISTRICT AND SESSIONS JUDGE, BARIPADA	HARIHAR PANIGRAHI VS	/ /0 0 //	
180	D-CRLREV/31549/2026	VIKU KUMAR NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /106 /2026 0 //	
181	D-CRLREV/31593/2026	LALITA GUIA @ NODI GUIYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALIANTA P.S. /630 /2025 0 //	

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182	D-CRLREV/31635/2026	SUDHANSU@SUDAM MAHAKUD VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /186 /2015 () //	
183	D-EXP/48388/2026	LAXMIMANI BEHERA VS DR. AROBINDA PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	SANJIB MOHANTY VS	// () //	AOR20220001611C202600207
184	D-EXP/48458/2026	KRUSHANA CHANDRA PATRA VS DR. ARABINDA KUMAR PADHEE, IAS, SECY., REVENUE AND DISASTER MANAGEMENT DEPTT.	AV. VS	// () //	
185	D-JCRLA/31638/2026 JCRLA/260/2026	KANHU KISKU VS STATE OF ODISHA	ADV. VS	SULIAPADA /39 /2025 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000057/2025	
186	D-JCRLA/31641/2026 JCRLA/261/2026	MUNA ANSARI VS STATE OF ODISHA	ADV. VS	//0 SPECIAL JUDGE,SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000037/2022	
187	D-JCRLA/31646/2026 JCRLA/262/2026	GURUNATH GOUDA VS STATE OF ODISHA	ADV. VS	KASHIPUR /30 /2024 A.D.J.,RAYAGADA(Rayagada) CT/0000030/2024	
188	D-MACA/48331/2026	THE MANAGER, THE NEW INDIA ASSURANCE CO LTD VS BISHNUPRIYA SAHOO	DEEPA DEEPA KUMAR SARANGI VS	// () //	AOD20260000163C202600096
189	D-MACA/48396/2026	NATIONAL INSURANCE COMPANY LTD., BRANCH OF BILAPUR VS JURINATH BEBARTA	SANJIB RANJAN PATTNAIK VS	// () //	
190	D-RPFAM/48390/2026	HERAMBA @ BISWAJIT @ VISHWAJEET BEHERA VS REETA @ BANITA BEHERA	MANOJ KUMAR PANDA VS	// () //	AOR20220001626C202600008
191	D-RPFAM/48532/2026	LIPI MALLIK VS SUBASH CHANDRA MALLIK	PRATAP CHANDRA MISHRA VS	// () //	
192	D-RSA/48338/2026	SUBRAT KUMAR MISHRA VS LAMBODAR SAHOO	DUSHMANTA KUMAR BISWAL VS	// () //	AOR20220001297C202600233
193	D-RSA/48470/2026	PALAU PADHAN	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		KHIRABATI PADHAN		//	
194	D-RSA/48535/2026	PITAMBAR MISHRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		KUMAR @ SUDARSAN SETHI		//	
195	D-STREV/48434/2026	SESA STERLITE LIMITED	SUBASH CHANDRA SAHOO	//	AOD20260000595C202600004
		VS	VS	0	
		STATE OF ORISSA		//	
196	D-TRP(C)/48330/2026	MONALISA DASH	PARTHA SARATHI DAS	//	AOD20240000364C202600242
		VS	VS	0	
		ASHESH KUMAR DASH		//	
197	D-TRP(C)/48509/2026	PRIYANKA DEY	BHABANI SANKAR DAS	//	
		VS	VS	0	
		CHANDAN KUMAR SWAIN		//	
198	D-TRP(C)/48574/2026	BHANUMATI RANA @ SENAPATI	KALPATARU MISHRA	//	
		VS	VS	0	
		PRASANNA KUMAR RANA		//	
199	D-TRPCRL/31544/2026	CHARULATA MALICK	STITI PRAGYAN SUNANDINI	CUTTACK VIGILANCE /5 /2021	
		VS	VS	0	
		STATE OF ODISHA(VIG.)		//	
200	D-WA/48326/2026	STATE OF ODISHA	SABITA RANJAN PATTNNAIK,A.G.A	//	LOD20240000194C202600358
		VS	VS	0	
		DEBASIS MOHANTY		//	
201	D-WA/48327/2026	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000172C202600331
		VS	VS	0	
		SANJAYA KUMAR DANTA		//	
202	D-WA/48401/2026	AIRABATI MOHANTA	DILLIP KUMAR RAY	//	AOR20220001556C202600060
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WA/48432/2026	AIRABATI MOHANTA	Dillip Kumar Ray	//	AOR20220001556C202600062
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WA/48547/2026	HEMANTH KUMAR NAYAK	SURENDRA KUMAR PATRI	//	
		VS	VS	0	

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205	D-WA/48560/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION DEPT VS DEBAJANI MOHANTY	GOVT OF ODISHA VS	// // 0 //	LOD20240000200C202600335
206	D-WA/48566/2026	ASHOK BASTIA VS NAMITA BAGH	HRUDANANDA MOHAPATRA VS	// 0 //	
207	D-WA/48583/2026	SAILENDRA KUMAR DAS VS	BIJAY KUMAR MOHANTY VS	// 0 //	
208	D-WA/48591/2026	STATE OF ODISHA COMMISSIONER CUM SECRETRAY OF HE DEPT VS SMITA DAS	GOVT OF ODISHA VS	// // 0 //	LOD20240000172C202600332
209	D-WA/48593/2026	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION DEPT VS HRUSHIKESH MOHANTY	GOVT OF ODISHA VS	// 0 //	
210	D-WP(C)/48297/2026	ABHISEK AGRAWAL VS AUTHORIZED OFFICER., PUNJAB NATIONAL BANK., PLP, SAMBALPUR	SANJIBANI MISHRA VS	// 0 //	
211	D-WP(C)/48298/2026 WP(C)/33336/2026	BABITA SUNA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	LOD20240000194C202600360
212	D-WP(C)/48299/2026 WP(C)/33372/2026	MOTILAL MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
213	D-WP(C)/48300/2026	DHAMRA LNG TERMINAL PRIVATE LTD.,BHADRAKPRANAYA KISHORE HARICHANDAN VS	BHADRAKPRANAYA KISHORE HARICHANDAN VS	// 0 //	
214	D-WP(C)/48301/2026	ASSISTANT COMMISSIONER OF CUSTOMS DHAMRA, BHADRAK RANJAN KUMAR ROUL VS	SANJAY KUMAR PATRA VS	// 0 //	LOD20240000194C202600360
215	D-WP(C)/48302/2026	STATE OF ODISHA ABHISHEK PANI VS	SANJAY KUMAR PATRA VS	// 0 //	
		STATE OF ODISHA		//	

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216	D-WP(C)/48303/2026	AJAY BEHERA	KUNAL KUMAR SWAIN	//	
	WP(C)/33361/2026	VS	VS	0	
		STATE OF ODISHA		//	
217	D-WP(C)/48304/2026	PUSPALATA MOHARANA	SRINIVAS MOHANTY	//	AOR20230000802C202600112
		VS	VS	0	
		THE PROJECT DIRECTOR, NHAI, DHENKANAL		//	
218	D-WP(C)/48305/2026	MANIK CHANDRA BARDHAN	SWAPNIL ROY	//	AOR20220001600C202600320
		VS	VS	0	
		STATE OF ODISHA		//	
219	D-WP(C)/48306/2026	PRAMATH NAYAK	SWAPNIL ROY	//	AOR20220001600C202600321
		VS	VS	0	
		STATE OF ODISHA		//	
220	D-WP(C)/48307/2026	TEJASWINI PRADHAN	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
221	D-WP(C)/48308/2026	PRAMEJA PANI	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
222	D-WP(C)/48309/2026	KALPALATA SAMAL	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
223	D-WP(C)/48310/2026	SAKUNTALA CHINARA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
224	D-WP(C)/48311/2026	SANJULATA MISHRA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
225	D-WP(C)/48312/2026	JAMUNA KALATA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
226	D-WP(C)/48313/2026	DEBAKI KHARA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
227	D-WP(C)/48314/2026	KUNI NARAYAN	SIBA PRASAD SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/48315/2026	BIBHUDATTA PRADHAN	BIJAYA KUMAR PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/48316/2026	SAGAR BHOI	SWAPNIL ROY	//	
	WP(C)/33355/2026	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/48318/2026	BIPIN BEHARI DAS	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/48319/2026	DR.PRAKASH CHANDRA PARIDA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/48322/2026	JAYAJIT MAZUMDER	ARUNA NAYAK	//	
		VS	VS	0	
		AUTHORIZED OFFICER CUM BRANCH MANAGER, ICICI BANK LTD, BAPUJI NAGAR, BHUBANESWAR			
233	D-WP(C)/48323/2026	KUNDALA SUDHA@K.SUDHA	SHIBANI SAMARPITA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/48325/2026	SUSILA SAHU	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/48328/2026	ASHA KUMARI SAHU @ SAHOO	SAIBRATA RATH	//	
	WP(C)/33362/2026	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/48332/2026	SANAT KUMAR MOHAPATRA	SAMARESH PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/48333/2026	DILLIP KUMAR MOHAPATRA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		BANKING OMBUDSMAN, RESERVE BANK OF INDIA, BHUBANESWAR		//	
238	D-WP(C)/48335/2026	SASMITA MOHARANA	RAMDAS ACHARY	//	
		VS	VS	0	

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239	D-WP(C)/48336/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0	
240	D-WP(C)/48337/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0	
241	D-WP(C)/48339/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0	
242	D-WP(C)/48340/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0	
243	D-WP(C)/48341/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	SMARAJIT PRADHAN VS	// // 0	
244	D-WP(C)/48344/2026	STATE OF ODISHA BASANTA KUMAR PATTANAYAK VS	ANIMA KUMARI DEI VS	// // 0	
245	D-WP(C)/48346/2026	STATE OF ODISHA KRUSHNA KISAN VS	KUNAL KUMAR SWAIN VS	// // 0	
246	D-WP(C)/48347/2026	STATE OF ODISHA MEENARANI SINGH VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202600152
247	D-WP(C)/48348/2026	STATE OF ODISHA MAITHAN ISPAT LTD., KOLKATA VS	SASWAT KUMAR ACHARYA VS	// // 0	
248	D-WP(C)/48349/2026	RAIGHAR MINERALS PVT.LTD., CHHATTISGARH KRISHNA CHANDRA SAHU VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202600154
249	D-WP(C)/48350/2026	STATE OF ODISHA MANAGING COMMITTEE OF SANTRA BANDHA HIGH SCHOOL, SANTRA BANDHA, ANGUL VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/48351/2026	MURALIDHAR NAIK VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS VS	// 0 //	AOR20240001111C202600010
251	D-WP(C)/48352/2026	BADRI NARAYAN BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS VS	// 0 //	AOR20220001523C202600153
252	D-WP(C)/48353/2026	PRASANTA KUMAR PATEL VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600321
253	D-WP(C)/48354/2026	PRASANTA KUMAR BAIDYA VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600323
254	D-WP(C)/48355/2026	BISHI KESHAN DEHERIA VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600322
255	D-WP(C)/48356/2026	SAROJ KUMAR ACHARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
256	D-WP(C)/48357/2026	PADMALOCHAN SAMAL VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600324
257	D-WP(C)/48358/2026	JAYADEV PRASAD MISHRA VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600320
258	D-WP(C)/48359/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUMARISAMENL VS STATE OF ODISHA	HOLAR KUMAR SWAIN VS VS	// 0 //	
259	D-WP(C)/48360/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	PRAMODA KUMAR DASH VS VS	// 0 //	AOR20220001535C202600328
260	D-WP(C)/48361/2026	GOPABANDHU PASA VS STATE OF ODISHA	PRAMODA KUMAR DASH VS VS	// 0 //	AOR20220001535C202600327
261	D-WP(C)/48362/2026	SAMAR KUMAR NAYAK	PRAMODA KUMAR DASH	//	AOR20220001535C202600326

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/48363/2026	MANAGING COMMITTEE OF MAHARDAPALSA BOY SCOUTS CLUB, SAMBALPUR	KUNAL CHHOPRA, SMARAJIT PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/48364/2026	HIMANSHU SEKHAR PANDA	SMARAJIT PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/48366/2026	SURENDRA PRASAD NAYAK	DILLIP KUMAR RAY	//	AOR20220001556C202600052
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/48368/2026	MUKTIKANTA TRIPATHY	DILLIP KUMAR RAY	//	AOR20220001556C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/48369/2026	RINARANI PATI	DILIP KUMAR SAHU	//	AOR20220001727C202600106
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/48370/2026	BINAPANI BEHERA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/48371/2026	SUBASH CHANDRA SAHOO	DILLIP KUMAR RAY	//	AOR20220001556C202600055
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/48372/2026	KRUSHNA CHANDRA PANIGRAHI	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/48373/2026	GOURANG CHANDRA SAHU	DILLIP KUMAR RAY	//	AOR20220001556C202600054
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/48374/2026	SATYA NARAYAN BEHERA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/48377/2026	APRIZE COLLEGE OF MEDICAL SCIENCE, SAMBALPUR	PRANJAN KUMAR NAYAK	//	
		VS	VS	0	

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273	D-WP(C)/48378/2026	STATE OF ODISHA AKHAYA KUMAR BARIK VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600056
274	D-WP(C)/48379/2026	STATE OF ODISHA AKHAYA KUMAR PANDA VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600058
275	D-WP(C)/48380/2026	STATE OF ODISHA MANORANJAN BISWAL VS	RAJESH RANJAN SAHOO VS	// // 0	
276	D-WP(C)/48381/2026	UNION OF INDIA MAHENDRA PRASAD BEHERA VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600057
277	D-WP(C)/48382/2026	STATE OF ODISHA BRAMHANAND DAS VS	DILLIP KUMAR RAY VS	// // 0	AOR20220001556C202600059
278	D-WP(C)/48383/2026	STATE OF ODISHA BAIDEHI MISHRA VS	GHANASHYAM BANJI VS	// // 0	AOD20260000648C202600009
279	D-WP(C)/48384/2026	STATE OF ODISHA SURATH KUMAR DASH VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
280	D-WP(C)/48386/2026	STATE OF ODISHA KUNJABANA MEHER VS	GHANASHYAM BANJI VS	// // 0	
281	D-WP(C)/48389/2026	STATE OF ODISHA PRASANNA KUMAR DASH VS	KABIRAJ PRADHAN VS	// // 0	
282	D-WP(C)/48392/2026	UNION OF INDIA SAROJ KUMAR MOHAKHUD VS	SATYABRATA MOHANTY (1) VS	// // 0	
283	D-WP(C)/48393/2026	STATE OF ODISHA TAPAN KUMAR MALLICK VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/48395/2026	SARAT OJHA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
285	D-WP(C)/48398/2026	SITANATH MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
286	D-WP(C)/48399/2026	SUBIMAL JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
287	D-WP(C)/48400/2026	KSHIRESWAR PASAYAT VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
288	D-WP(C)/48403/2026	SWARUP KUMAR CHAND VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
289	D-WP(C)/48407/2026	PRAMIR DUTTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
290	D-WP(C)/48408/2026	BINAPANI NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
291	D-WP(C)/48410/2026	HARIHAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
292	D-WP(C)/48411/2026	BIKASH GARDIA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
293	D-WP(C)/48412/2026	DEBENDRA NATH PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202600133
294	D-WP(C)/48413/2026	ABHISHEK PATTNAIK VS AUTHORISED OFFICER, IDBI BANK LTD., BHUBANESWAR	SUVASHISH PATTANAIK VS	// 0 //	
295	D-WP(C)/48414/2026	SHREE MAHALAXMI FILING STATION	RANJAN KUMAR ROUT	//	AOR20230000872C202600061

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		VS	VS	0	
		AUTHORIZED OFFICER, PUNJAB AND SIND BANK		//	
296	D-WP(C)/48415/2026	M/S THRIVENI EARTHMOVERS PVT LTD	KISHORE KUMAR MISHRA	//	AOR20220001662C202600132
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/48416/2026	AMARENDRA SARANGI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/48417/2026	AIRABATI MOHANTA	DILLIP KUMAR RAY	//	AOR20220001556C202600061
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/48419/2026	RANJEET KAUR	RASMITA SWAIN	//	AOD20240001102C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/48420/2026	RUDRA MADHAB MALLICK	OM SWARUP	//	
		VS	VS	0	
		MARALA MALINI MALLICK		//	
301	D-WP(C)/48421/2026	PUSPANJALI NAYAK	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/48422/2026	M/S.PRADEEP KUMAR MAHAPATRA, BHUBANESWAR	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		SUPERINTENDENT BHUBANESWAR-III CIRCLE, CGST RANGE, BHUBANESWAR		//	
303	D-WP(C)/48423/2026	SHALINI MOHANTY	OM SWARUP	//	
		VS	VS	0	
		ROSHAN PATNAIK		//	
304	D-WP(C)/48424/2026	SANTOSH KUMAR SAHU	TRILOCHAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/48425/2026	M/S.SUVARAMBH, KHURDA	SIDDHARTH GOUTAM DAS	//	
	WP(C)/33374/2026	VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/48426/2026	PAPAUNI BEURA	JNYANANANDA PANDA	//	
		VS	VS	0	

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307	D-WP(C)/48427/2026	STATE OF ODISHA SUNIL KUMAR TRIPATHY VS	SANGRAM JENA VS	// // 0	
308	D-WP(C)/48428/2026	STATE OF ODISHA AJAY KUMAR SAHU VS	STHITI PRAGYAN SUNANDINI VS	// // 0	
309	D-WP(C)/48429/2026	STATE OF ODISHA PRAMOD KUMAR PATI VS	BHABANI SAMAL VS	// // 0	
310	D-WP(C)/48433/2026	STATE OF ODISHA SURENDRA MAHAPATRA VS	SANJIT MISHRA VS	// // 0	
311	D-WP(C)/48435/2026	STATE OF ODISHA HEMANT KUMAR MOHAPATRA VS	SANGRAM JENA VS	// // 0	
312	D-WP(C)/48436/2026	STATE OF ODISHA DIPAK NAIK VS	SANGRAM JENA VS	// // 0	
313	D-WP(C)/48437/2026	STATE OF ODISHA PRASANTA KUMAR BHOI VS	SANGRAM JENA VS	// // 0	
314	D-WP(C)/48438/2026	STATE OF ODISHA NILIMA MOHAPATRA VS	PRABIN DAS VS	// // 0	
315	D-WP(C)/48439/2026	STATE OF ODISHA M/S MODERN ENGINEERING SERVICE PVT. LTD., SUMITRA DEVI VS	MANMOHAN AGARWAL VS	// // 0	
316	D-WP(C)/48440/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK SUMITRA DEVI VS	KRISHNA CHANDRA SAHU VS	// // 0	
317	D-WP(C)/48441/2026	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	PRASANTA KUMAR MISHRA VS	// // 0	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA		//	

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318	D-WP(C)/48442/2026	SASANKA SEKHAR BARIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
319	D-WP(C)/48443/2026	PRADEEP KUMAR BEHERA VS SUPERINTENDENT CGST AND CENTRAL EXCISE., CUTTACK	PRASANTA KUMAR MISHRA VS	// 0 //	
320	D-WP(C)/48445/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
321	D-WP(C)/48446/2026	BINAPANI BHOI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
322	D-WP(C)/48447/2026	UDAYANATH JENA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
323	D-WP(C)/48448/2026	SRIMANTA KUMAR NAYAK VS GENERAL MANAGER, NATIONAL INSURANCE COMPANY LTD., KOLKATA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
324	D-WP(C)/48449/2026	SANJAY KUMAR SASMAL VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
325	D-WP(C)/48450/2026	BIRA KISHORE BARAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
326	D-WP(C)/48451/2026	PRABHUDATTA PUROHIT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
327	D-WP(C)/48452/2026	POLUMAHANATHI SIVA MADHURI VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //	
328	D-WP(C)/48453/2026	HEMANTA BEHERA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
329	D-WP(C)/48454/2026	MARUA MALLIK	PRABIN DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/48455/2026	RINI ACHARYA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/48456/2026	SONALIKA GAIGARIA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/48457/2026	DWARIKANATH PATTANAYAK	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/48459/2026	DIGAMBAR PRADHAN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/48461/2026	AKSHAYA KUMAR DAS MOHAPATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/48462/2026	BRAHMANANDA SETHI	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/48463/2026	SWARNAKHINI TRIPATHY	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/48464/2026	SANTOSH KUMAR BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/48465/2026	MADHURI MAJHI	SATYANARAYAN MISHRA	//	AOR20220001303C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/48466/2026	JANAKIMANI BEHERA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/48467/2026	APARTI BEHERA	PRABIN DAS	//	
		VS	VS	0	

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341	D-WP(C)/48468/2026	STATE OF ODISHA NEAR JAGRUTI SELF HELP GROUP (SHG), OCC COLONY, BASIMILAN, MADHAPUR, BALASORE DISTRICT, ODISHA	VS	// // 0	
342	D-WP(C)/48469/2026	STATE OF ODISHA SATYA PRAKASH SWAIN	SAUMENDRA PADHY	// // 0	
343	D-WP(C)/48471/2026	STATE OF ODISHA SIPRA ROUT	BIKASH KUMAR ROUTRAY	// // 0	
344	D-WP(C)/48472/2026	STATE OF ODISHA ARUN KUMAR HOTA	Tapas kumar jena	// // 0	AOD20240000427C202600021
345	D-WP(C)/48473/2026	STATE OF ODISHA DHRUBA CHARAN MAHARANA	SOMANATH MISHRA	// // 0	
346	D-WP(C)/48475/2026	GENERAL MANAGER, JAGANNATH AREA, MAHANADI COALFIELD LTD., ANGUL M/S.SHREE JAGANNATH ASSOCIATES, ANGUL	ADHIRAJ MOHANTY	// // 0	
347	D-WP(C)/48476/2026	THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK NABAKISHORE DHANGADA MAJHI	AMIT PRASAD BOSE	// // 0	
348	D-WP(C)/48477/2026	STATE OF ODISHA CENTUARY FIBRE PLATES PRIVATE LIMITED., KHURDA	VS	// // 0	
349	D-WP(C)/48478/2026	STATE OF ODISHA BANSHIDHAR SAHOO	AJAYA KUMAR MOHARANA	// // 0	
350	D-WP(C)/48479/2026	STATE OF ODISHA SNEHAMAYEE JENAMANI	SOUBHAGYA CHANDRA DEV DASH	// // 0	
351	D-WP(C)/48482/2026	STATE OF ODISHA JAGANNATH MANDAL	PRASANTA KUMAR JENA	// // 0	
		VS COMMANDANT F-34 BATTALION, C.R.P.F., KOLAB NABAGR, KORAPUT	VS	// // 0	

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352	D-WP(C)/48484/2026	DEBASISH NANDA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
353	D-WP(C)/48486/2026	GOUTAM JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
354	D-WP(C)/48487/2026	SK.ASHRAF ALI RAZ VS THE STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //	
355	D-WP(C)/48488/2026	SANDHYARANI MISHRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
356	D-WP(C)/48489/2026	BRAJA KISHORE BARIK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
357	D-WP(C)/48490/2026	MOHAMMED JABIR KHAN @ MOHAMMED JABIR ALI KHAN VS STATE OF ODISHA	KANAKA KUMAR OTTA VS	// 0 //	
358	D-WP(C)/48491/2026	JHARANA SETHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
359	D-WP(C)/48492/2026	USHA RANI DALAI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
360	D-WP(C)/48493/2026	SUSHILA MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
361	D-WP(C)/48494/2026	RUNUBALA MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
362	D-WP(C)/48495/2026	RAJNI KULLU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
363	D-WP(C)/48496/2026	ROSALIN BEHERA	SIDHESWAR MALLIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/48497/2026	SARMISTHA BHANJA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/48498/2026	SUBHENDU SWAIN	SOUBHAGYA CHANDRA DEV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/48500/2026	HAREKRISHNA PRASAD	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/48501/2026	DAMAYANTI MOHANTA	SOUBHAGYA CHANDRA DEV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/48503/2026	DEBANANDA PATRA@MOHAPATRA	DEVI PRASAD DASH	//	
		VS	VS	0	
		COLLECTOR, SAMBALPUR		//	
369	D-WP(C)/48504/2026	MANMOHAN MISHRA	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/48505/2026	NARESH DALABEHERA	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/48506/2026	RABINDRA BEHERA	PADMAJA PATTNAIK	//	
		VS	VS	0	
		THE COLLECTOR, CUTTACK		//	
372	D-WP(C)/48507/2026	UDITA SWAIN	SOUBHAGYA CHANDRA DEV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/48508/2026	BODHARAM BHOI	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/48510/2026	KARUNAKAR GIRI	PRIYADARSHINI AMRITA PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/48511/2026	STATE OF ODISHA TOSHABANTA ACHARYA VS	GYANA RANJAN SETHI VS	// // 0	
376	D-WP(C)/48513/2026	STATE OF ODISHA BIJANJYOTI PADHI VS	SIOUBHAGYA CHANDRA DEV DASH VS	// // 0	
377	D-WP(C)/48514/2026	STATE OF ODISHA MANI SA @ BHOI VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
378	D-WP(C)/48515/2026	STATE OF ODISHA BENUDHAR BEHERA VS	SATYABADI MANTRY VS	// // 0	
379	D-WP(C)/48516/2026	DISTRICT MAGISTRATE AND COLLECTOR, KHURDA KUMUDINI BHOI VS	PABITRA KUMAR NAYAK VS	// // 0	
380	D-WP(C)/48517/2026	STATE OF ODISHA MADHUSMITA BARIK VS	SIOUBHAGYA CHANDRA DEV DASH VS	// // 0	
381	D-WP(C)/48518/2026	STATE OF ODISHA MANASI DASH VS	PRAMODA KUMAR MISHRA VS	// // 0	
382	D-WP(C)/48520/2026	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, JOBRA GULAM MAKSUD VS	SAYED DANISH MASIH VS	// // 0	
383	D-WP(C)/48521/2026	STATE OF ODISHA BIJAY KUMAR NATH VS	GYANA RANJAN SETHI VS	// // 0	
384	D-WP(C)/48522/2026	STATE OF ODISHA SOUMYA KANTI BHOI VS	PABITRA KUMAR NAYAK VS	// // 0	
385	D-WP(C)/48523/2026	STATE OF ODISHA ANITYA SEKHAR SENAPATI VS	DURGA PRASAD PATTANAIK VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/48524/2026	KABITA DAS VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS VS	// 0 //	
387	D-WP(C)/48525/2026	MUKTAR KHAN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS VS	// 0 //	
388	D-WP(C)/48526/2026	DR.RAJESH HEMBRAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS VS	// 0 //	
389	D-WP(C)/48527/2026	AKSHYA KUMAR ROUT VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, JOBRA	PRAMODA KUMAR MISHRA VS VS	// 0 //	
390	D-WP(C)/48528/2026	COMMITTEE OF MANAGEMENT OF MAA HARACHANDRA PRASAD VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS VS	// 0 //	
391	D-WP(C)/48530/2026	MAHIPAT LAL PATEL VS STATE OF ODISHA	KAMAL BEHARI PANDA (SR. ADV.) VS VS	// 0 //	
392	D-WP(C)/48531/2026	SOMADATTA PATTNAYAK VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
393	D-WP(C)/48533/2026	DEBABRATA PRUSTY VS STATE OF ODISHA	MUKESH MAHANAND VS VS	// 0 //	
394	D-WP(C)/48534/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS VS	// 0 //	
395	D-WP(C)/48536/2026	CHHABILA KUMAR SAHU VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
396	D-WP(C)/48537/2026	JAGANATH PATRO VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
397	D-WP(C)/48538/2026	ARUNA KUMAR PARIDA	STHITI DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/48539/2026	JITENDRA KUMAR BISHWAL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/48541/2026	MANISHA DASH	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/48542/2026	SUBRATA MAHARANA	MUKESH MAHANANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/48543/2026	RAJIYA SULTANA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/48544/2026	TAPASWINI PANDA	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		INDIAN BANK, ZONAL OFFICE, CUTTACK		//	
403	D-WP(C)/48545/2026	NILAMADHABA SAHU	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/48548/2026	KUNTULU LOKANATHAN	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/48549/2026	ABINASH KUMAR MAHARANA	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/48550/2026	NARAYAN PRADHAN	MUKESH MAHANANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/48551/2026	RAJASHREE BISWAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/48552/2026	M/S RABINDRA BHOI, BALASORE	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	

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409	D-WP(C)/48554/2026	STATE OF ODISHA ETISHREE PANDA VS PRABHUDUTTA MOHAPATRA	LALITENDU MISHRA VS	// // 0 //	AOR20220001610C202600085
410	D-WP(C)/48556/2026	BIREN KUMAR BASU VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600079
411	D-WP(C)/48558/2026	SATYABRATA SAHOO VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600080
412	D-WP(C)/48559/2026	RASMI RANJITA SAHOO VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600081
413	D-WP(C)/48562/2026	SISHIR KUMAR PATTNAYAK VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600082
414	D-WP(C)/48563/2026	SWAGATIKA SUBHADARSHINI VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600083
415	D-WP(C)/48564/2026	PRAFULLA KUMAR DAS VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //	
416	D-WP(C)/48565/2026	PARAU MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202600316
417	D-WP(C)/48567/2026	MR PRADIP KUMAR SWIN VS PUNJAB NATIONAL BANK	SWAPNA JYOTI JENA VS	// 0 //	AOR20260000273C202600054
418	D-WP(C)/48568/2026	MANAS RANJAN PATI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
419	D-WP(C)/48569/2026	LAXMI MOBILE AND SERVICES VS THE ASST COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT	Kshirod Kumar Sahoo VS	// 0 //	AOR20220001352C202600033

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420	D-WP(C)/48570/2026	BISHNU CHARAN DAS VS STATE OF ODISHA	CHAKRADHAR SINGH VS VS	// 0 //	
421	D-WP(C)/48571/2026	SUSHANTA KUMAR MISHRA VS SANKARSAN MISHRA	LALIT KUMAR MAHARANA VS VS	// 0 //	
422	D-WP(C)/48572/2026	KANDHA PRASAD DASH VS STATE OF ODISHA	SAPAN KUMAR PAL VS VS	// 0 //	
423	D-WP(C)/48573/2026	CHAMPAKABALA SETHI VS STATE OF ODISHA	JNANESH MOHANTY VS VS	// 0 //	
424	D-WP(C)/48575/2026	KISHORE NAIK VS STATE OF ODISHA	Dilip Kumar Sahu VS VS	// 0 //	AOR20220001727C202600107
425	D-WP(C)/48576/2026	AMULYA KUMAR SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS VS	// 0 //	
426	D-WP(C)/48577/2026	PURNA CHANDRA NAYAK VS STATE OF ODISHA	JNANESH MOHANTY VS VS	// 0 //	
427	D-WP(C)/48578/2026	JAY KHOTEISUNI MAA ENTERPRISES VS UNION OF INDIA	Kajal Sahoo VS VS	// 0 //	AOR20220001613C202600104
428	D-WP(C)/48579/2026	MAHESWAR KHETI VS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT GOVERNMENT OF ODISHA	Prasanta Kumar Joshi VS VS	// 0 //	AOR20230000684C202600017
429	D-WP(C)/48580/2026	MANAGING COMMITTEE OF BYASADEV HIGH SCHOOL, TALUKA MANJHAPATRA VS STATE OF ODISHA	OLLI TAKRAN MOHAPATRA VS VS	// 0 //	AOD20220001927C202600180
430	D-WP(C)/48581/2026	KEDARSAN NAYAK VS STATE OF ODISHA	Kananbala Roychoudhury VS VS	// 0 //	AOR20220001523C202600156
431	D-WP(C)/48582/2026	ANITA ROUT	UPASIKA SAMANTARAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/48584/2026	GREEN CHILLYZ CATERING AND FOODS PRIVATE LIMITED	Umesh Chandra Mohanty	//	AOR20220001613C202600105
		VS	VS	0	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE		//	
433	D-WP(C)/48585/2026	SNIGDHA RANI BEHERA	SUKANTA KUMAR DALAI	//	AOD20240000306C202600172
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/48586/2026	CHHANDA CHARAN PANIGRAHY	MANAS KUMAR SWAIN	//	AOD20220004218C202600006
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/48587/2026	TARUN KUMAR PANDA	MANAS KUMAR SWAIN	//	AOD20220004218C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/48589/2026	GOURANGA PRADHAN	MANAS KUMAR SWAIN	//	AOD20220004218C202600008
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/48590/2026	BISWAMBIT SAHOO	Umesh Chandra Mohanty	//	AOD20250001183C202600041
		VS	VS	0	
		UNION OF INDIA		//	
438	D-WP(C)/48592/2026	COMMITTEE OF MANAGEMENT OF NAIKANIDIHI PRAMANA CHANDRA PURA CO-OPERATIVE SOCIETY LTD., BHADRAK	UMESH CHANDRA MOHANTY	0	
		VS	VS	//	
		STATE OF ODISHA		//	
439	D-WP(C)/48594/2026	AJAYA KUMAR MOHALIK	DURGA PRASAD PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/48595/2026	Parbati Pradhan	RAGHUNATH DAS MOHAPATRA	//	AOD20260000004C202600012
		VS	VS	0	
		Revenue Divisional Commissioner Kataka and others		//	
441	D-WP(C)/48596/2026	TAPASH KUMAR PASAYAT	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600069
		VS	VS	0	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
442	D-WP(C)/48597/2026	AJAY KUMAR SAMAL	Kananbala Roychoudhury	//	AOR20220001523C202600155
		VS	VS	0	

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443	D-WP(C)/48599/2026	STATE OF ODISHA SUSIL KUMAR SAHU VS	AMITAV MOHANTY VS	// // ()	
444	D-WP(C)/48600/2026	STATE OF ODISHA OMC MINING WORKERS FEDERATION, OMC HOUSE VS	OMC MINING WORKERS FEDERATION, OMC HOUSE VS	// // ()	
445	D-ABLAPL/31445/2026	STATE OF ODISHA PRASANTA BISWAL@PRASANTA KUMAR BISWAL VS	PRASANTA KUMAR BISWAL RAGHUNATH DAS MOHAPATRA VS	JANKIA P.S. /596 /2026 ()	AOD20260000004C202600019
446	D-ABLAPL/31447/2026	STATE OF ODISHA SONU @ SANDIP SAHU @ SANDEEP SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /706 /2026 ()	
447	D-ABLAPL/31448/2026	STATE OF ODISHA SK. MD. SAFAYAT ALI VS	PRAJNA SARITA MOHANTY VS	// BASTA /319 /2025 ()	
448	D-ABLAPL/31449/2026	STATE OF ODISHA TANMAY KUMAR NAYAK VS	ARIJEET MISHRA VS	// / /0 ()	
449	D-ABLAPL/31454/2026	STATE OF ODISHA SADHU MALI VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /130 /2026 ()	
450	D-ABLAPL/31456/2026	STATE OF ODISHA BIJAYA HARIJAN VS	ARIJEET MISHRA VS	// B.SINGHPUR /132 /2026 ()	
451	D-ABLAPL/31459/2026	STATE OF ODISHA JHADESWAR BARIK VS	PRAJIT KUMAR PRADHAN VS	// TALASARI MARINE /258 /2026 ()	AOR20220001222C202600001
452	D-ABLAPL/31460/2026	STATE OF ODISHA LAXMIDHAR MANDAL VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /444 /2026 ()	
453	D-ABLAPL/31462/2026	STATE OF ODISHA SANGRAM KESHARI PALAI @ LIKA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /676 /2025 ()	
		STATE OF ODISHA		//	

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454	D-ABLAPL/31465/2026	BIKASH JENA VS STATE OF ODISHA	NARESH CHANRA JENA VS	BARANGA /487 /2026 () //	
455	D-ABLAPL/31469/2026	SUSHANT PRUSTY VS STATE OF ODISHA	BIKASH KARNA VS	CHAKAPADA PS /20 /2026 () //	
456	D-ABLAPL/31470/2026	SIKHAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURI TOWN /664 /2026 () //	
457	D-ABLAPL/31474/2026	RANJAN PATASANI VS STATE OF ODISHA	DEBASHREE PARIDA VS	BAGHAMARI /333 /2026 () //	
458	D-ABLAPL/31476/2026	BINODINI PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /396 /2017 () //	
459	D-ABLAPL/31478/2026	JHADESWAR BARIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	TALASARI MARINE /257 /2026 () //	AOR20220001222C202600002
460	D-ABLAPL/31480/2026	JAYRAM GANGAI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	TALASARI MARINE /257 /2026 () //	AOR20220001222C202600003
461	D-ABLAPL/31483/2026	RAHUL KUMAR LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /676 /2025 () //	
462	D-ABLAPL/31485/2026	JASOBANTA ROUT VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	/ /0 () //	
463	D-ABLAPL/31493/2026	SANTOSH@SUSANTA NAYAK VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /58 /2007 () //	AOR20220003390C202600060
464	D-ABLAPL/31502/2026	RABINDRA KUMAR JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /413 /2026 () //	
465	D-ABLAPL/31503/2026	JANMANJAYA BEHERA @ JANMAJEYA BEHERA	DEEPAK KUMAR DAS	KONARK /287 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/31504/2026	GOUTAM PANDA	SITIKANT MISHRA	MANGALPUR /295 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/31506/2026	JAYANTA KUMAR BEHURA	JAYAKRISHNA MOHAPATRA	BANSADA /272 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/31507/2026	GOPAL RANJAN PATTANAIK	DEEPAK RANJAN PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/31509/2026	TAHERUZZAMAN LASKAR	SUSANTA SEKHAR PARIDA	CYBER CRIME AND ECONOMIC OFFENCES, ANDRA PRADESH /202500018	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/31510/2026	BIKASH KUMAR MOHANTY	MANOJ KUMAR PANDA	SUNDARGARH TOWN /80 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/31511/2026	SIVA KHILAR@SHIBA SHANKAR KHILAR	DIPTIMAYEE LENKA	DASPALLA /12 /2018	AOD20240000324C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/31514/2026	SATYAPRAKASH SWAIN @ RAJARAM SWAIN	SK. ZAFARULLA	BHANDARIPOKHARI /459 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/31516/2026	PRAKASH PRAHARAJ @ LINGA	ABINASH ACHARYA	DHAULI PS /267 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/31517/2026	SUBASH CHANDRA DAS	SUBHASHIS MISHRA	LAXMISAGAR P.S. /431 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/31518/2026	HEMANTA KUMAR BHOI	RAJESH RANJAN SAHOO	JAMANKIRA /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/31521/2026	MALATI ROUL	AMULYA RATNA PANDA	JALESWAR /539 /2026	
		VS	VS	()	

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477	D-ABLAPL/31522/2026	STATE OF ODISHA RADHASHYAM DAS @ RADHASHYAM VS	RAMESH CHANDRA MAHARANA VS	// ALAKUNDA /16 /2026 ()	
478	D-ABLAPL/31523/2026	STATE OF ODISHA TAPAN KUMAR DEY VS	AMULYA RATNA PANDA VS	// KAMARDA /201 /2026 ()	
479	D-ABLAPL/31527/2026	STATE OF ODISHA PRADIPTA LENKA VS	TANMAYA KUMAR MOHANTY VS	// PAHALA /308 /2026 ()	
480	D-ABLAPL/31528/2026	STATE OF ODISHA ABINASH PARIDA VS	TANMAYA KUMAR MOHANTY VS	// CHANDAKA P.S. /238 /2026 ()	
481	D-ABLAPL/31534/2026	STATE OF ODISHA GAU @ KUBER PRADHAN VS	AMITAV TRIPATHY VS	// ITAMATI /353 /2026 ()	
482	D-ABLAPL/31535/2026	STATE OF ODISHA RABI NARAYAN MISHRA VS	PRAVAT RANJAN SUTAR VS	// NIKIRAI /222 /2026 ()	
483	D-ABLAPL/31537/2026	STATE OF ODISHA KULAMANI DAS VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /571 /2026 ()	
484	D-ABLAPL/31545/2026	STATE OF ODISHA HATIA @ SATYARANJAN BISWAL VS	PRAMOD KUMAR JENA VS	// BALIAPAL /457 /2026 ()	
485	D-ABLAPL/31553/2026	STATE OF ODISHA BIRANCHI RANJIT VS	SOUBHAGYA SUNDAR DAS VS	// KANAS /239 /2026 ()	
486	D-ABLAPL/31557/2026	STATE OF ODISHA SUDHANSHU KUMAR MAHARANA VS	BADRI NARAYAN MOHAPATRA VS	// CYBER CRIME AND E.O, BALASORE /35 /2026 ()	
487	D-ABLAPL/31558/2026	STATE OF ODISHA ASHOK KUMAR BEHERA VS	MANOJ KUMAR MALLICK VS	// MALGODOWN /7 /2026 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/31559/2026	AMIYA KUMAR PANI VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /195 /2026 () //	
489	D-ABLAPL/31560/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	KOREI /358 /2026 () //	
490	D-ABLAPL/31564/2026	ARABINDA RANA @ ABHI VS STATE OF ODISHA	ARUN KUMAR SAHU VS	TARBHA /343 /2026 () //	
491	D-ABLAPL/31568/2026	JAGDISH JENAMANI VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /283 /2026 () //	AOD20240000821C202600023
492	D-ABLAPL/31570/2026	JAGDISH JENAMANI VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /278 /2026 () //	AOD20240000821C202600024
493	D-ABLAPL/31576/2026	SWADHIN DALEI VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	BIRMAHARAJPUR /226 /2025 () //	
494	D-ABLAPL/31580/2026	PRAVAT SENAPATY VS STATE OF ODISHA	PRABIN DAS VS	BIDANASI /237 /2026 () //	
495	D-ABLAPL/31584/2026	BIBEKANANDA PARIJA VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
496	D-ABLAPL/31587/2026	SUDARSHAN SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /275 /2026 () //	
497	D-ABLAPL/31588/2026	MILLI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /168 /2007 () //	
498	D-ABLAPL/31589/2026	RAJA @ RAJESH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /232 /2026 () //	
499	D-ABLAPL/31591/2026	RAGHABA SIA	JYOTIRMAYA SAHOO	ASKA /442 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/31594/2026	ROCHISHNU RIPRABAHA PRADHAN	ADHIRAJ MOHANTY	BHOGRAI /282 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/31595/2026	PRAMOD KISHOR ACHARYA	ALOK KUMAR MOHAPATRA	MARKAT NAGAR /340 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/31601/2026	ISU @ JISHU TANTI	AMLAN MOHANTY	JODA /51 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/31603/2026	RAKESH KUMAR@BUNTY SWAIN	ASHOK KUMAR MOHAPATRA	KUMBHARAPARA /35 /2021	AOR20220001551C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/31605/2026	SANJAYA@GANJA GOUDA	ASHOK KUMAR PRADHAN	BHANJANAGAR /881 /2026	AOR20220001590C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/31606/2026	ASHUTOSH SAHU	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/31609/2026	BIKASH HIAL	SATYANARAYAN MISHRA	AMBADOLA /156 /2025	AOR20220001303C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/31611/2026	SANTOSH GOUDA@SANTOSH KUMAR GOUDA	SUBHALATA PRIYADARSINI	KHALLIKOTE /686 /2026	AOD20250001291C202600005
		VS	VS	()	
		STATE OF ORISSA		//	
508	D-ABLAPL/31612/2026	KANHU CHARAN BEHERA	SAHASRANSU SOURAV	JALESWAR /590 /2026	AOR20220001445C202600241
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/31615/2026	PRAVAKAR ROUTRAY	JAYADEBA BEHERA	/ /	AOD20240000366C202600166
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/31616/2026	MALATI @ MALTI SAGRIA	SABYASACHI MISHRA	BANGOMUNDA /109 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/31624/2026	STATE OF ODISHA SUKANTA BARIK ALIAS AKHADU BARIK VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600192
512	D-ABLAPL/31625/2026	STATE OF ODISHA PRASANNA ROUT VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600317
513	D-ABLAPL/31632/2026	STATE OF ODISHA SAHIL KHAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /215 /2026 ()	
514	D-ABLAPL/31633/2026	STATE OF ODISHA PRAFULLA BEHERA VS	SATYABRATA DASH VS	// JENAPUR /279 /2026 ()	
515	D-ABLAPL/31636/2026	STATE OF ODISHA ASISH KUMAR BISOI VS	ALOK KUMAR RANA VS	// / /0 ()	
516	D-ABLAPL/31637/2026	STATE OF ODISHA ANIL BALIARSINGH VS	MANAS KUMAR SWAIN VS	// MANCHESWAR P.S. /739 /2026 ()	
517	D-ABLAPL/31639/2026	STATE OF ODISHA ANKIT KUMAR SWAIN @ ANKIT SWAIN VS	HARAPRASAD PANDA VS	// JENAPUR /278 /2026 ()	
518	D-ABLAPL/31642/2026	STATE OF ODISHA TAPAS MALIK VS	HARAPRASAD PANDA VS	// BANGRIPOSI /27 /2024 ()	
519	D-ABLAPL/31643/2026	STATE OF ODISHA TARUN KUMAR BEHERA VS	RAMESH CHANDRA MAHARANA VS	// CHOUDWAR /651 /2026 ()	
520	D-ABLAPL/31648/2026	STATE OF ODISHA MUKTIKANTA KUANRA VS	SATYAJIT MOHAPATRA VS	// KHAIRA /245 /2026 ()	
521	D-ABLAPL/31650/2026	STATE OF ODISHA BIKASH SAHOO VS STATE OF ODISHA	KUMAR PRAJWAL VS	// JAJPUR TOWN /520 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/31652/2026	PURUSOTTAM SITHA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /487 /2026 () //	
523	D-ABLAPL/31657/2026	KALIA BADATYA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /413 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :09/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/28350/2026 ITA/ /	PCIT BHUBANESWAR MP	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	35/2026
2	D-ITA/28350/2026 ITA/ /	PCIT BHUBANESWAR MP	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	36/2026
3	D-TRPCRL/31544/2026 TRPCRL/ /	CHARULATA MALLICK MP	STITI PRAGYAN SUNANDINI	81/2026
4	D-CMAPL/48321/2026 CMAPL/ /	SAI KAMALI PRUSTY MP	MOHAMMED RIAZ	242/2026
5	D-CMAPL/48405/2026 CMAPL/ /	CHINTAMANI DEVI MP	MANORANJAN MISHRA	243/2026
6	D-CMAPL/48405/2026 CMAPL/ /	CHINTAMANI DEVI MP	MANORANJAN MISHRA	244/2026
7	D-TRP(C)/48330/2026 TRP(C)/ /	MONALISA DASH MP	PARTHA SARATHI DAS	369/2026
8	D-TRP(C)/48509/2026 TRP(C)/ /	PRIYANKA DEY MP	BHABANI SANKAR DAS	370/2026
9	D-CRLMP/18691/2026 CRLMP/827/2026	PRAVA RANJAN MISHRA MP		380/2026
10	D-CRLMP/31479/2026 CRLMP/ /	PRATIMA SAHU MP	JANMEJAYA KATIKIA	381/2026
11	D-CRLMP/31546/2026 CRLMP/ /	PRAMOD KUMAR SWAIN MP	SIDHARTHA MISHRA	382/2026
12	D-CRLMP/29945/2026 CRLMP/ /	DURGA CHARAN BARIK @ BISHU MP	SANTOSH KUMAR SAMANTARAY	383/2026
13	D-RPFAM/48390/2026 RPFAM/ /	HERAMBA @ BISWAJIT @ VISHWAJEET BELLICHA MP	BIJAY KUMAR PANDA	462/2026
14	D-MATA/41579/2026 MATA/ /	SUSANTA KUMAR BEHERA MP	SURYAKANTA DASMOHAPATRA	542/2026
15	D-CONTC/4660/2026 CONTC/972/2026	NARENDRA KUMAR SAHOO MP		713/2026
16	D-CONTC/11907/2026 CONTC/1680/2026	GAYATRI MISHRA MP	M/S Kaushal Hussain	714/2026
17	D-CONTC/41789/2024 CONTC/7141/2024	MANJULATA JENA MP	M/S.SOUMYA DEV RAY , R.D.DASH, A.MISHRA, S.ACHARYA, K.BANERJEE	715/2026
18	D-CONTC/10809/2026 CONTC/2811/2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD MP	ANANT KUMAR ROUT	716/2026
19	D-CONTC/48502/2026 CONTC/ /	DHARMENDRA KUMAR DANDASENA MP	ADV.	717/2026
20	D-CONTC/46162/2025 CONTC/5402/2025	ARUNJYOTI SAHOO MP	DIGAMBARA MISHRA	718/2026
21	D-BLAPL/9743/2026 BLAPL/4066/2026	SAMIRA KUMAR SAHOO MP	BIJAYA KUMAR BEHERA	733/2026
22	D-BLAPL/27710/2026 BLAPL/9480/2026	SANJIB BHATRA MP	KAISARUN NISHA	734/2026
23	D-BLAPL/31505/2026 BLAPL/ /	ANWARI BEGUM MP	DR. SUSANT KUMAR KANUNGO	735/2026
24	D-BLAPL/29636/2026 BLAPL/10377/2026	UDAYANATH PRADHAN MP	DEBASNAN DAS	736/2026
25	D-CRLREV/31338/2026 CRLREV/ /	SHAKTI SHANKAR BOXI MP	SURENDRA BEHERA	1189/2026
26	D-CRLREV/31464/2026	PRAMUKHA BISHI	ARJUNA CHARANA BEHERA	

	CRLREV/ /	MP		1190/2026
27	D-CRLREV/31466/2026	SOUMYA RANJAN RAM	PRANAYA SWAIN	
	CRLREV/ /	MP		1191/2026
28	D-CRLREV/31513/2026	HRUSHI MEHER @ HRUSHIKESH MEHER	UMAKANTA BARIK	
	CRLREV/ /	MP		1192/2026
29	D-CRLREV/31513/2026	HRUSHI MEHER @ HRUSHIKESH MEHER	UMAKANTA BARIK	
	CRLREV/ /	MP		1193/2026
30	D-CRLREV/31513/2026	HRUSHI MEHER @ HRUSHIKESH MEHER	UMAKANTA BARIK	
	CRLREV/ /	MP		1194/2026
31	D-CRLREV/31515/2026	BANTI AGRAWAL@BANTI KUMAR AGRAWAL	MANOJ KUMAR PANDA	
	CRLREV/ /	MP		1195/2026
32	D-CRLREV/7127/2026	BIRENDRA KUMAR PRASAD	DHWANIT MISHRA	
	CRLREV/787/2026	MP		1196/2026
33	D-CRLREV/31515/2026	BANTI AGRAWAL@BANTI KUMAR AGRAWAL	MANOJ KUMAR PANDA	
	CRLREV/ /	MP		1197/2026
34	D-CRLREV/7127/2026	BIRENDRA KUMAR PRASAD	DHWANIT MISHRA	
	CRLREV/787/2026	MP		1198/2026
35	D-CRLREV/7127/2026	BIRENDRA KUMAR PRASAD	DHWANIT MISHRA	
	CRLREV/787/2026	MP		1199/2026
36	D-CRLREV/31533/2026	MADHUSUDAN ROUT	HARIHAR PANIGRAHI	
	CRLREV/ /	MP		1200/2026
37	D-CRLREV/34041/2025	MINA KUMARI DAS@TARAI		
	CRLREV/214/2026	MP		1201/2026
38	D-CRLREV/31635/2026	SUDHANSU@SUDAM MAHAKUD	BIBHUTI RANJAN MOHANTY	
	CRLREV/ /	MP		1202/2026
39	D-CRLREV/31635/2026	SUDHANSU@SUDAM MAHAKUD	BIBHUTI RANJAN MOHANTY	
	CRLREV/ /	MP		1203/2026
40	D-CRLREV/31635/2026	SUDHANSU@SUDAM MAHAKUD	BIBHUTI RANJAN MOHANTY	
	CRLREV/ /	MP		1204/2026
41	D-FAO/503/2020	THABIRA CHARAN BISHI	AGA	
	FAO/503/2020	MP		1345/2026
42	D-RSA/48287/2026	SURA MALLIK @ SURU MALIK	DHANANJAYA MUND	
	RSA/ /	MP		1502/2026
43	D-RSA/3/2018	NISHAR AHMED	M/S.UPENDRA KU.SAMAL	
	RSA/3/2018	MP		1503/2026
44	D-RSA/95/2008	LAXMIDHAR MAHALIK	M/S.S.P.MISRA, ABHILASH MISHRA	
	RSA/95/2008	MP		1504/2026
45	D-RSA/95/2008	LAXMIDHAR MAHALIK	M/S.S.P.MISRA	
	RSA/95/2008	MP		1505/2026
46	D-RSA/48470/2026	PALAU PADHAN	AMIT PRASAD BOSE	
	RSA/ /	MP		1506/2026
47	D-RSA/48338/2026	SUBRAT KUMAR MISHRA	DUSHMANTA KUMAR BISWAL	
	RSA/ /	MP		1507/2026
48	D-RSA/48338/2026	SUBRAT KUMAR MISHRA	DUSHMANTA KUMAR BISWAL	
	RSA/ /	MP		1508/2026
49	D-RSA/48535/2026	PITAMBAR MISHRA	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1509/2026
50	D-RSA/48535/2026	PITAMBAR MISHRA	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1510/2026
51	D-ABLAPL/26050/2026	BHAGABAN RANA		
	ABLAPL/10402/2026	MP		1804/2026
52	D-ABLAPL/3860/2026	RAJEEV @ RAJIB LOCHAN KAR		
	ABLAPL/1811/2026	MP		1805/2026
53	D-ABLAPL/25597/2026	G.KIRAN @ GEMBALI KIRAN		
	ABLAPL/10052/2026	MP		1806/2026
54	D-ABLAPL/7610/2025	BUDHIA @ ANANTA SAHOO		
	ABLAPL/2844/2025	MP		1807/2026
55	D-ABLAPL/643/2025	KOUSIK MEHER		
	ABLAPL/334/2025	MP		1808/2026
56	D-ABLAPL/20689/2026	SUBAS PRAMANIK		
	ABLAPL/8258/2026	MP		1809/2026
57	D-ABLAPL/5582/2025	RAM SINGH MAJHI	DHANANJAYA MUND	
	ABLAPL/2111/2025	MP		1810/2026

58	D-ABLAPL/36328/2025 ABLAPL/13779/2025	RANGALAL SINGH MP		1811/2026
59	D-ABLAPL/16431/2026 ABLAPL/6366/2026	HEMANTA KUMAR MOHARANA MP	LAXMINARAYAN RAYATSINGH	1812/2026
60	D-ABLAPL/33893/2024 ABLAPL/12786/2024	DHANESWAR SAHOO MP	NIKUNJA KUMAR ROUT	1813/2026
61	D-ABLAPL/39765/2025 ABLAPL/14902/2025	SANDIP @ SANDEEP SAMAL MP		1814/2026
62	D-CMP/48288/2026 CMP/ /	BPN INFRASTRUCTURE PVT LTD. MP	SOUBHAGYA SWAIN	1992/2026
63	D-CMP/47631/2026 CMP/ /	BAPINA KUMAR SWAIN MP	NIRANJAN LENKA	1993/2026
64	D-CMP/30356/2025 CMP/1135/2025	M/S. MAA SARALA DISTRIBUTORS, JAGA MP	BUNGHAM DAS	1994/2026
65	D-CMP/48342/2026 CMP/ /	BHARAT CHANDRA JENA MP	RANJIT MOHANTY	1995/2026
66	D-CMP/48365/2026 CMP/ /	KAMALAKANTA GHADIA MP	MAHESWAR MOHANTY	1996/2026
67	D-CMP/48387/2026 CMP/ /	NITYANANDA BEHERA MP	TUSAR KUMAR MISHRA	1997/2026
68	D-CMP/34798/2026 CMP/1366/2026	DINESH CHANDRA SWAIN MP	PABITRA KUMAR BEHERA	1998/2026
69	D-CMP/48481/2026 CMP/ /	UPENDRA BANUA MP	PRAFULLA CHANDRA ACHARYA	1999/2026
70	D-CMP/48385/2026 CMP/ /	PRASANNAJEET CHAKRABARTY MP	SOUGAT DASH	2000/2026
71	D-CMP/48546/2026 CMP/ /	REBAKANTA SAHU MP	AJODHYA RANJAN DASH	2001/2026
72	D-CMP/48561/2026 CMP/ /	AMARESH SARKAR MP	SOURAV SUMAN BHUYAN	2002/2026
73	D-CMP/48588/2026 CMP/ /	SANJAY SHAH MP	SATYA PRAKASH SATPATHY	2003/2026
74	D-MACA/44913/2026 MACA/ /	DIVISIONAL MANAGER(LEGAL CLAIMS), MP	SOMNATH INSURANCE CO.LTD., GANJAM	2299/2026
75	D-MACA/44913/2026 MACA/ /	DIVISIONAL MANAGER(LEGAL CLAIMS), MP	SOMNATH INSURANCE CO.LTD., GANJAM	2300/2026
76	D-MACA/44913/2026 MACA/ /	DIVISIONAL MANAGER(LEGAL CLAIMS), MP	SOMNATH INSURANCE CO.LTD., GANJAM	2301/2026
77	D-MACA/44906/2026 MACA/ /	DIVISIONAL MANAGER(LEGAL CLAIMS), MP	SOMNATH INSURANCE CO. LTD., GANJAM	2302/2026
78	D-MACA/43806/2026 MACA/ /	CHOLA MS GENERAL INSURANCE COMPAN MP	SOMNATH INSURANCE CO. LTD., GANJAM	2303/2026
79	D-MACA/48396/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., MP	SANJAY KUMAR SARANGI	2304/2026
80	D-MACA/48331/2026 MACA/ /	THE MANAGER, THE NEW INDIA ASSURAN MP	SANJAY KUMAR SARANGI	2305/2026
81	D-MACA/497/2012 MACA/497/2012	PRATAP KU.DASH MP	M/S.SRINIBAS MOHANTY	2306/2026
82	D-MACA/498/2012 MACA/498/2012	MADHUSUDAN MALLIK MP	M/S.SRINIBAS MOHANTY	2307/2026
83	D-CRLA/31335/2026 CRLA/ /	SAGAR KUMAR JANA@JENA MP	ASHOK KUMAR SAHOO	2620/2026
84	D-CRLA/21336/2026 CRLA/754/2026	RADHESHYAM MEHER@JAYADEV MEHE MP	KRUSHNA CHANDRA MEHER	2621/2026
85	D-CRLA/21582/2026 CRLA/ /	SUJATA DHIRSAMANT MP	JAGAJIBAN PRADHAN	2622/2026
86	D-CRLA/30560/2026 CRLA/ /	SANJAYA @ MITHUN PRADHANI MP	KHAGESWAR BEHERA	2623/2026
87	D-CRLA/31598/2026 CRLA/ /	M.SURYANARAYANA@MEKA SURYANARAYAN MP	RAMANUJASAD BOSE	2624/2026
88	D-CRLMC/31446/2026 CRLMC/3786/2026	SHANKAR@ KISHAN MOHARANA MP	SOUMYAJYOTI BISWAL	2853/2026
89	D-CRLMC/13954/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		

	CRLMC/2005/2026	MP		2854/2026
90	D-CRLMC/25987/2026	AANCHAL AGRAWAL	SRINIVAS MOHANTY	
	CRLMC/3060/2026	MP		2855/2026
91	D-CRLMC/23704/2026	ABHISHEK MISHRA	BISWARANJAN DALAI	
	CRLMC/2740/2026	MP		2856/2026
92	D-CRLMC/33680/2025	NIHAR RANJAN DAS @ BUNTY @ NIHAR ANJAN DEHARANA BEHERA		
	CRLMC/3772/2026	MP		2857/2026
93	D-CRLMC/16893/2026	DHUSASAN BADHEI		
	CRLMC/2000/2026	MP		2858/2026
94	D-CRLMC/31461/2026	PRABHAT ROUT	RADHARAMAN DAS NAYAK	
	CRLMC/ /	MP		2859/2026
95	D-CRLMC/31475/2026	LAXMAN PRADHAN@PINTU	SUBASH CHANDRA RATH	
	CRLMC/ /	MP		2860/2026
96	D-CRLMC/31486/2026	SIBANANDA SENDHA	SIDHARTHA DAS	
	CRLMC/ /	MP		2861/2026
97	D-CRLMC/30467/2026	RAKESH KUMAR SINGH	AMIT SUJAT BISWAL	
	CRLMC/ /	MP		2862/2026
98	D-CRLMC/31491/2026	RASID SA	SANGRAM KESHARI MISHRA	
	CRLMC/3784/2026	MP		2863/2026
99	D-CRLMC/31508/2026	BIDESHI BISWAL	BISWAJIT MOHANTY	
	CRLMC/ /	MP		2864/2026
100	D-CRLMC/31286/2026	DURYODHANA SAMANTARAY @ RANKAMANAS RANJAN DHAL		
	CRLMC/ /	MP		2865/2026
101	D-CRLMC/31532/2026	JATINDRA PATEL@JATINDRA KUMAR PATEL	TEJALA KISHORE PANDA	
	CRLMC/ /	MP		2866/2026
102	D-CRLMC/26755/2026	PRAKASH DASH	ASIM KUMAR PAL	
	CRLMC/3212/2026	MP		2867/2026
103	D-CRLMC/31555/2026	SUMITRA PADHI	ABHILASH MISHRA	
	CRLMC/ /	MP		2868/2026
104	D-CRLMC/31561/2026	DIBYA PRASAD SINGH @ DIPU	SUBASH CHANDRA ROUTRAY	
	CRLMC/ /	MP		2869/2026
105	D-CRLMC/31563/2026	DIBYA PRASAD SINGH @ DIPU	SUBASH CHANDRA ROUTRAY	
	CRLMC/ /	MP		2870/2026
106	D-CRLMC/29681/2026	TILAK AGARWALA @ AGARWALLA	LALITENDU MISHRA	
	CRLMC/3598/2026	MP		2871/2026
107	D-CRLMC/31569/2026	SATYABRATA SAHOO @ SAHU	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2872/2026
108	D-CRLMC/31573/2026	KUNA CHARAN PRADHAN	GYANA RANJAN MAHAPATRA	
	CRLMC/ /	MP		2873/2026
109	D-CRLMC/31571/2026	DUTTATREYA SAMANTARAY	SURENDRA MOHANTY	
	CRLMC/ /	MP		2874/2026
110	D-CRLMC/31577/2026	JYOSTHNA MAYEE JENA	PRANAB RANJAN CHHATOI	
	CRLMC/ /	MP		2875/2026
111	D-CRLMC/29681/2026	TILAK AGARWALA @ AGARWALLA	LALITENDU MISHRA	
	CRLMC/3598/2026	MP		2876/2026
112	D-CRLMC/31583/2026	RAHUL MAHAJAN	SATYA SMRUTI MOHANTY	
	CRLMC/ /	MP		2877/2026
113	D-CRLMC/31583/2026	RAHUL MAHAJAN	SATYA SMRUTI MOHANTY	
	CRLMC/ /	MP		2878/2026
114	D-CRLMC/31599/2026	SWARNALATA SAHOO	SURYAKANTA DASH	
	CRLMC/ /	MP		2879/2026
115	D-CRLMC/31614/2026	BALARAM PRADHAN	ANSHUMAN PANDA	
	CRLMC/ /	MP		2880/2026
116	D-CRLMC/31213/2026	KAVITA BIRUA	SIBARANJAN POLAI	
	CRLMC/ /	MP		2881/2026
117	D-CRLMC/40327/2025	SUBRAT RANJAN TRIPATHY	SIBA PRASAD SAHOO	
	CRLMC/3785/2026	MP		2882/2026
118	D-CRLMC/31617/2026	SUBRAT KUMAR BEHERA	MANORANJAN MUDULI	
	CRLMC/ /	MP		2883/2026
119	D-CRLMC/28741/2026	NARESH KUMAR PALEI	BIJAY KUMAR MOHANTY	
	CRLMC/3675/2026	MP		2884/2026
120	D-CRLMC/31661/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	
	CRLMC/ /	MP		2885/2026

121	D-WA/48206/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3142/2026
122	D-WA/48206/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3143/2026
123	D-WA/48207/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3144/2026
124	D-WA/48207/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3145/2026
125	D-WA/48208/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	3146/2026
126	D-WA/48208/2026 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	3147/2026
127	D-WA/48235/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	3148/2026
128	D-WA/48235/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	3149/2026
129	D-WA/48238/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3150/2026
130	D-WA/48238/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3151/2026
131	D-WA/48326/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	3152/2026
132	D-WA/48326/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	3153/2026
133	D-WA/48327/2026 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3154/2026
134	D-WA/48327/2026 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3155/2026
135	D-WA/48401/2026 WA/ /	AIRABATI MOHANTA MP	DILLIP KUMAR RAY	3156/2026
136	D-WA/48547/2026 WA/ /	HEMANTH KUMAR NAYAK MP	SURENDRA KUMAR PATRI	3157/2026
137	D-WA/48547/2026 WA/ /	HEMANTH KUMAR NAYAK MP	SURENDRA KUMAR PATRI	3158/2026
138	D-WA/48566/2026 WA/ /	ASHOK BASTIA MP	HRUDANANDA MOHAPATRA	3159/2026
139	D-WP(C)/38251/2026 WP(C)/26299/2026	M/S.LG CONSTRUCTION, BHUBANESWARMOHIT AGARWAL MP		19848/2026
140	D-WP(C)/48240/2026 WP(C)/ /	M/S UTKAL PACKAGING INDUSTRIES MP	JIBAN JYOTI PRADHAN	19849/2026
141	D-WP(C)/46707/2026 WP(C)/32508/2026	MOHAN BEHERA MP	PRAKASH KUMAR MISHRA	19850/2026
142	D-WP(C)/48297/2026 WP(C)/ /	ABHISEK AGRAWAL MP	SANJIBANI MISHRA	19851/2026
143	D-WP(C)/48241/2026 WP(C)/ /	KRUPASINDHU JENA MP	SIDHARTH SHANKAR PADHY	19852/2026
144	D-WP(C)/48298/2026 WP(C)/33336/2026	BABITA SUNA MP	MANOJA KUMAR KHUNTIA	19853/2026
145	D-WP(C)/46003/2026 WP(C)/32531/2026	NRUSINGH PRASAD SUNDARAY MP	SANJAY KUMAR SAMANTARAY	19854/2026
146	D-WP(C)/48244/2026 WP(C)/ /	CHANDRADHWAJ SAHU MP	KANANBALA ROY CHOUDHURY	19855/2026
147	D-WP(C)/48246/2026 WP(C)/ /	ASHOK KUMAR NAYAK MP	SAMEER KUMAR DAS	19856/2026
148	D-WP(C)/16405/2017 WP(C)/16405/2017	DY COMMISSIONER,JAWAHAR NAVODAYA MP	~~M/S HRASANA SAMAR PARHI~~	19857/2026
149	D-WP(C)/48247/2026 WP(C)/ /	ABHIMANYU NAIK MP	SAMEER KUMAR DAS	19858/2026
150	D-WP(C)/48303/2026 WP(C)/33361/2026	AJAY BEHERA MP	KUNAL KUMAR SWAIN	19859/2026
151	D-WP(C)/48249/2026 WP(C)/ /	SAHADEB ROUT MP	SAMEER KUMAR DAS	19860/2026
152	D-WP(C)/48250/2026	SANJIT KUMAR BARIK	KANANBALA ROY CHOUDHURY	

	WP(C)/ /	MP		19861/2026
153	D-WP(C)/48252/2026	MANAS RANJAN SAHOO	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		19862/2026
154	D-WP(C)/44712/2026	TAPAN CHANDRA DAS	LALATENDU SAMAL	
	WP(C)/31822/2026	MP		19863/2026
155	D-WP(C)/46726/2026	PRATAP KUMAR ROUT	NIRANJAN LENKA	
	WP(C)/33109/2026	MP		19864/2026
156	D-WP(C)/44712/2026	TAPAN CHANDRA DAS	LALATENDU SAMAL	
	WP(C)/31822/2026	MP		19865/2026
157	D-WP(C)/8969/2026	KALPANA NAYAK	M/S. PRASANNA KUMAR PARHI (SR. ADV.)	ARCHANA BEHERA
	WP(C)/7120/2026	MP		19866/2026
158	D-WP(C)/41829/2026	BIJAYA KUMAR BADAJENA	BISWARANJAN MOHAPATRA	
	WP(C)/29029/2026	MP		19867/2026
159	D-WP(C)/48255/2026	KRUSHNA CH. SAHOO	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		19868/2026
160	D-WP(C)/48257/2026	M/S WEIGHTRACK INDIA PRIVATE LIMITED	GOURAV KUMAR ROY CHOUDHURY	
	WP(C)/ /	MP		19869/2026
161	D-WP(C)/48262/2026	M/S WEIGHTRACK	GOURAV KUMAR ROY CHOUDHURY	
	WP(C)/ /	MP		19871/2026
162	D-WP(C)/36328/2026	SUKANTA KUA	SUNIL KUMAR PANDA	
	WP(C)/25273/2026	MP		19872/2026
163	D-WP(C)/14123/2014	DEBAJEET MOHAPATRA		19873/2026
	WP(C)/14123/2014	MP		
164	D-WP(C)/48267/2026	STATE OF ODISHA	DEBARAJ MOHANTY, A.G.A	
	WP(C)/ /	MP		19874/2026
165	D-WP(C)/12148/2019	SHIVAM-LGC(JV)		19875/2026
	WP(C)/12148/2019	MP		
166	D-WP(C)/48328/2026	ASHA KUMARI SAHU @ SAHOO	SAIBRATA RATH	
	WP(C)/33362/2026	MP		19876/2026
167	D-WP(C)/48332/2026	SANAT KUMAR MOHAPATRA	SAMARESH PATTNAIK	
	WP(C)/ /	MP		19877/2026
168	D-WP(C)/48271/2026	M/S D. D. ENTERPRISES	KAJAL SAHOO	
	WP(C)/ /	MP		19878/2026
169	D-WP(C)/34611/2026	AIRABATI MOHANTA	M/S DILLIP KUMAR RAY	
	WP(C)/25984/2026	MP		19879/2026
170	D-WP(C)/34848/2025	MARKANDA SAHU	PRAFULLA CHANDRA ACHARYA	
	WP(C)/24593/2025	MP		19880/2026
171	D-WP(C)/35700/2025	HARENDRA NATH PATI	PRAFULLA CHANDRA ACHARYA	
	WP(C)/24973/2025	MP		19881/2026
172	D-WP(C)/48273/2026	MOHAMED ALIMAN	KAJAL SAHOO	
	WP(C)/ /	MP		19882/2026
173	D-WP(C)/48335/2026	SASMITA MOHARANA	RAMDAS ACHARY	
	WP(C)/ /	MP		19883/2026
174	D-WP(C)/48346/2026	KRUSHNA KISAN	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		19884/2026
175	D-WP(C)/48348/2026	MAITHAN ISPAT LTD., KOLKATA	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		19885/2026
176	D-WP(C)/48356/2026	SAROJ KUMAR ACHARI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		19886/2026
177	D-WP(C)/48370/2026	BINAPANI BEHERA	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		19887/2026
178	D-WP(C)/48372/2026	KRUSHNA CHANDRA PANIGRAHI	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		19888/2026
179	D-WP(C)/48374/2026	SATYA NARAYAN BEHERA	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		19889/2026
180	D-WP(C)/20014/2023	MIHIR KUMAR PATNAIK	SUBRATA MISHRA	
	WP(C)/20014/2023	MP		19890/2026
181	D-WP(C)/20014/2023	MIHIR KUMAR PATNAIK	SUBRATA MISHRA	
	WP(C)/20014/2023	MP		19891/2026
182	D-WP(C)/48377/2026	APRIZE COLLEGE OF MEDICAL SCIENCE, RAMAN KUMAR NAYAK		
	WP(C)/ /	MP		19892/2026
183	D-WP(C)/48389/2026	PRASANNA KUMAR DASH	KABIRAJ PRADHAN	
	WP(C)/ /	MP		19893/2026

184	D-WP(C)/48395/2026 WP(C)/ /	SARAT OJHA MP	SATYABRATA MOHANTY (1)	19894/2026
185	D-WP(C)/48395/2026 WP(C)/ /	SARAT OJHA MP	SATYABRATA MOHANTY (1)	19895/2026
186	D-WP(C)/47201/2026 WP(C)/ /	M/S SIGNODE INDIA LIMITED, JAJPUR MP	ISHWAR MOHANTY	19896/2026
187	D-WP(C)/48347/2026 WP(C)/ /	MEENARANI SINGH MP	KANANBALA ROY CHOUDHURY	19897/2026
188	D-WP(C)/39020/2026 WP(C)/27415/2026	BIBHUPRASAD CHAKRA MP	ADHIRAJ MOHANTY	19898/2026
189	D-WP(C)/47965/2026 WP(C)/33309/2026	NTPC LTD., NEW DELHI MP	TANMAY MISHRA	19899/2026
190	D-WP(C)/48417/2026 WP(C)/ /	AIRABATI MOHANTA MP	DILLIP KUMAR RAY	19900/2026
191	D-WP(C)/48425/2026 WP(C)/33374/2026	M/S.SUVARAMBH, KHURDA MP	SIDDHARTH GOUTAM DAS	19901/2026
192	D-WP(C)/48426/2026 WP(C)/ /	PAPAUNI BEURA MP	JNYANANANDA PANDA	19902/2026
193	D-WP(C)/13871/2020 WP(C)/13871/2020	DEBENDRA MANGUAL MP		19903/2026
194	D-WP(C)/48349/2026 WP(C)/ /	KRISHNA CHANDRA SAHU MP	KANANBALA ROY CHOUDHURY	19904/2026
195	D-WP(C)/48440/2026 WP(C)/ /	SUMITRA DEVI MP	KRISHNA CHANDRA SAHU	19905/2026
196	D-WP(C)/48439/2026 WP(C)/ /	M/S MODERN ENGINEERING SERVICE PVT. LTD., BURLA MP	MADHUSUDAN GARGAL	19906/2026
197	D-WP(C)/33699/2025 WP(C)/23502/2025	SANJAYA KUMAR NAHAK MP	MANAS PATI	19907/2026
198	D-WP(C)/48352/2026 WP(C)/ /	BADRI NARAYAN BARIK MP	KANANBALA ROY CHOUDHURY	19908/2026
199	D-WP(C)/48448/2026 WP(C)/ /	SRIMANTA KUMAR NAYAK MP	SUBHRANSU BHUSAN MOHANTY	19909/2026
200	D-WP(C)/48459/2026 WP(C)/ /	DIGAMBAR PRADHAN MP	PRASANTA KUMAR NANDA	19910/2026
201	D-WP(C)/36130/2025 WP(C)/25160/2025	PURNA CHANDRA BASURI MP	PRAFULLA CHANDRA ACHARYA	19911/2026
202	D-WP(C)/48464/2026 WP(C)/ /	SANTOSH KUMAR BEHERA MP	SUBHADUTTA ROUTH	19912/2026
203	D-WP(C)/48469/2026 WP(C)/ /	SATYA PRAKASH SWAIN MP	SAUMENDRA PADHY	19913/2026
204	D-WP(C)/48473/2026 WP(C)/ /	DHRUBA CHARAN MAHARANA MP	SOMANATH MISHRA	19914/2026
205	D-WP(C)/43580/2026 WP(C)/30197/2026	JNANA RANJAN MISHRA MP	BISWABIHARI MOHANTY	19915/2026
206	D-WP(C)/48479/2026 WP(C)/ /	SNEHAMAYEE JENAMANI MP	SOUBHAGYA CHANDRA DEV DASH	19916/2026
207	D-WP(C)/28967/2026 WP(C)/22341/2026	REGIONAL DIRECTOR (I/C), REGIONAL OFFICE, MARENDI CORPORATION MP	MANCHDEEP BHAWAN, BHUBANESWAR	19917/2026
208	D-WP(C)/34653/2026 WP(C)/24710/2026	SUBHS CAFE, BHADRAK MP	SOMANATH NANDA	19918/2026
209	D-WP(C)/48484/2026 WP(C)/ /	DEBASISH NANDA MP	SOUBHAGYA CHANDRA DEV DASH	19919/2026
210	D-WP(C)/48489/2026 WP(C)/ /	BRAJA KISHORE BARIK MP	SOUBHAGYA CHANDRA DEV DASH	19920/2026
211	D-WP(C)/40490/2024 WP(C)/24655/2024	BIKARTAN SAHU MP	DEBENDRA NATH MISRA	19921/2026
212	D-WP(C)/48494/2026 WP(C)/ /	RUNUBALA MOHAPATRA MP	SOUBHAGYA CHANDRA DEV DASH	19922/2026
213	D-WP(C)/41249/2023 WP(C)/41249/2023	RAMACHANDRA BEHERA MP	RANJAN KUMAR ROUT	19923/2026
214	D-WP(C)/48498/2026 WP(C)/ /	SUBHENDU SWAIN MP	SOUBHAGYA CHANDRA DEV DASH	19924/2026
215	D-WP(C)/48501/2026	DAMAYANTI MOHANTA	SOUBHAGYA CHANDRA DEV DASH	

	WP(C)/ /	MP		19925/2026
216	D-WP(C)/48507/2026	UDITA SWAIN	SOUBHAGYA CHANDRA DEV DASH	
	WP(C)/ /	MP		19926/2026
217	D-WP(C)/48510/2026	KARUNAKAR GIRI	PRIYADARSHINI AMRITA PANDA	
	WP(C)/ /	MP		19927/2026
218	D-WP(C)/48513/2026	BIJANJYOTI PADHI	SOUBHAGYA CHANDRA DEV DASH	
	WP(C)/ /	MP		19928/2026
219	D-WP(C)/48515/2026	BENUDHAR BEHERA	SATYABADI MANTRY	
	WP(C)/ /	MP		19929/2026
220	D-WP(C)/48517/2026	MADHUSMITA BARIK	SOUBHAGYA CHANDRA DEV DASH	
	WP(C)/ /	MP		19930/2026
221	D-WP(C)/46694/2026	SAMIR TAMUDIA @ SAMIR KUMAR TAMUDIA	UDANWAJIT NAYAK	
	WP(C)/ /	MP		19931/2026
222	D-WP(C)/48520/2026	GULAM MAKSUD	SAYED DANISH MASIH	
	WP(C)/ /	MP		19932/2026
223	D-WP(C)/36009/2026	AJIT KUMAR DAS	LAXMIKANTA MOHANTY	
	WP(C)/25191/2026	MP		19933/2026
224	D-WP(C)/48523/2026	ANITYA SEKHAR SENAPATI	DURGA PRASAD PATTANAIK	
	WP(C)/ /	MP		19934/2026
225	D-WP(C)/11768/2025	KUMUDINI PANDA	LAXMIKANTA MOHANTY	
	WP(C)/8480/2025	MP		19935/2026
226	D-WP(C)/48525/2026	MUKTAR KHAN	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		19936/2026
227	D-WP(C)/48526/2026	DR.RAJESH HEMBRAM	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		19937/2026
228	D-WP(C)/48528/2026	COMMITTEE OF MANAGEMENT OF MAA BAWACHANDEPUR	BARWA CHANDRA KUMAR	
	WP(C)/ /	MP	BARWA CHANDRA KUMAR	19938/2026
229	D-WP(C)/48414/2026	SHREE MAHALAXMI FILING STATION	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		19939/2026
230	D-WP(C)/36834/2026	NARAYAN PRASAD MONTRY		
	WP(C)/25439/2026	MP		19940/2026
231	D-WP(C)/14749/2026	SUNIL KUMAR MOHANTY		
	WP(C)/10977/2026	MP		19941/2026
232	D-WP(C)/48544/2026	TAPASWINI PANDA	RAMACHANDRA PANIGRAHY	
	WP(C)/ /	MP		19942/2026
233	D-WP(C)/48551/2026	RAJASHREE BISWAL	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		19943/2026
234	D-WP(C)/48564/2026	PRAFULLA KUMAR DAS	CHITTA RANJAN LENKA	
	WP(C)/ /	MP		19944/2026
235	D-WP(C)/48571/2026	SUSHANTA KUMAR MISHRA	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		19945/2026
236	D-WP(C)/48572/2026	KANDHA PRASAD DASH	SAPAN KUMAR PAL	
	WP(C)/ /	MP		19946/2026
237	D-WP(C)/48571/2026	SUSHANTA KUMAR MISHRA	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		19947/2026
238	D-WP(C)/48570/2026	BISHNU CHARAN DAS	CHAKRADHAR SINGH	
	WP(C)/ /	MP		19948/2026
239	D-WP(C)/48576/2026	AMULYA KUMAR SAHOO	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		19949/2026
240	D-WP(C)/48582/2026	ANITA ROUT	UPASIKA SAMANTARAY	
	WP(C)/ /	MP		19950/2026
241	D-WP(C)/48592/2026	COMMITTEE OF MANAGEMENT OF NAIKAKRUSHNAPUR	KRUSHNAPUR AGRICULTURAL COOPERATIVE SOCIETY LTD.,BH	
	WP(C)/ /	MP		19951/2026
242	D-WP(C)/48594/2026	AJAYA KUMAR MOHALIK	DURGA PRASAD PATTANAIK	
	WP(C)/ /	MP		19952/2026
243	D-WP(C)/48465/2026	MADHURI MAJHI	SATYANARAYAN MISHRA	
	WP(C)/ /	MP		19953/2026